Clauses 2 and 3 were added to the Bill. The Schedule was added to the Bill. Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI JANARDHAN POOJARI: Sir, I beg to move:

'•That the Bill be returned."

The motion was adopted.

SHORT DURATION DISCUSSION ON THE STATEMENT ON TEXTILE POLICY

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): We shall now take up Short Duration Discussion' under Rule 176 on the Textile Policy laid o,n the Table of the Rajya Sabha by the Minister of Supply and Textiles on the 30th July* 1985. Shri M. M. Jacob tp initiate the discussion.

SHRI M. M. JACOB (Kerala): Thank you, Mr. Vice-Chairman. Inside the Lok Sabha. and also outside through press and in several places, .we heard the discussions on the national textile policy. So this is a really important topic because India at one stage was the leader of the textile industry in the world. India was known abroad in all parts of the world for the quality of the textiles that we produced. The beauty of India lies in the different languages existing in India and the different- varieties of textiles produced in India. This has been accepted by all the people all around the world. Such an India, which is a pioneer in this field, had to, think twice about the recent developments' the world over. Indian textiles were pushed back from the markets. Our share in the world market is hardly 2 per cent today. So the Government correctly thought it lit to bring a new policy for the revival and reconstruction of textiles. While I do not deny the fact that the Government brought a policy in 1981 which worked all these years, yet the re

was not encouraging. The handloom sector had their own problems—the problem of growth, the problem of wages. The mill sector had more difficulties just like the handloom sector. So all these sectors of the textile industry felt restless. It is an opportune time that the Minister of Supply and Textiles thought that a new policy statement is appropriate at this moment.

Sir, the textile industry is 176 years old in this country. It employs 120 lakh workers in the textile industry as a whole. We cannot afford to let such an industry to suffer any more in this country because it is the major employment area next to agriculture in India. We find from the statement that many mills are sick. That is one of the reasons for our bad perform[^] ance. I was going through the statement. On page 5 the reasons for this sickriess are narrated—and I quote:

"The reasons for sickness are manifold and complex which include financial difficulties, managerial incompetence and negligence, obsolete plant and machinery, inadequate maintenance, incorrect product mix. poor marketing, excess labour and poor industrial relations."

Sir, this is an eye-opener to every one in this country. Even today, with all these constraints, we are happy we are exporting more than Rs. 2,000 crores worth of textiles and making money out of it. As I mentioned earlier, a large number of people, a good number of people, live on this. In this context it is appropriate that we are now discussing this policy statement. I am very happy about one aspect of it.

About six months back the Government of India appointed a Committee to go into the problems of the textile industry. This Committee, headed by a Secretary, did not take much time; the report came soon without wasting much time in going back and forth. Soon we found a national textile policy

and the statement on the textile policy. So, in.that way, I congratulate the Government and the Committee for expeditiously working to bring out a result.

Sir, I want to point out the salient features of the policy; I am not talcing away the time in describing all the features. I am really happy to note the integrated approach in this policy. The new policy emphasizes that it will provide cloth for everyone in this country. It sees everything in the national interest. How long can a country like India lose money on production of textiles which is the premier industry in our country? So, at some stage we have to take corrective measures. In the policy we have mentioned about the duty deduction in more than one case.. I would like to know: Are we going to pass on the benefit of duty deduction to the consumers? In the past it was not the experience. Whenever there was a duty deduction, the big magnates of the mills used to take advantage of it. Are we going to pass on the benefil to the consumer this time? This is the right question to which we expect to know the answer correctly. This time the policy has taken the spinning, weaving* and processing as different stages of manufacture instead of compartmentalizing as handloom, power loom, mills and so on and so forth. This is a good beginning. Here, one point of fact which can be appreciated is the fuller flexibility. That means reduction of rigidity in the textile policy. Again in the statementyou will permit me to look at page two- the muiti-fibre approach is mentioned:

'The multi-fife approach implicil in providing fulle, fibre flexibility would be guided by the considerations. implicit flexibility flexibility following

- (a) Full fibre flexibility as between on and man-made fibres/yarn...
- (b) Adequate availability of manmade fibres/yarn at reasonable prices.

- (c) Creation of capacity by new units and expansion of capacity by existing units for production of synthetic fibres|yard ... to reduce costs of production,
- (d) Fiscal levies on man-made fibre/yarn, and of the intermediate used as inputs for the production of such fibres/yarn to be progressively reduced for absorption of increased domestic production and keeping open the export window for man-made* fibre/yarn."

Sir, this approach is commendable.

Now I come to the handloom sector. In the handloom sector the policy statement has given eight points, clearly mentioning what[^] exactly it means. Sir ' I happened to read many of the editorials and comments on this and I am glad to say that most of the editorials of the leading newspapers in this country, whether it is in the southern papers ox the northern papers or the central papers, in fact the editorials were in favour of the new policy, appreciating the stand taken by the Government. Of course, we used to get our mail every morning with criticism as well as appreciation. The MPs used to get several voluminous letters criticizing and also congratulating, but I found that the number pt congratulations were more when compared to the number of criticisms and adverse remarks. So, in the handloom sector, the one aspect of undertaking the responsibility of giving cheaper cloth to the teeming millions of this country is not a small thing. Shifting the work to the handloom sector entrusting them with the responsibility of producing cloth for the millions of people in this country—the critics in some corners used to say-is meant for wholly destroying the handloom sector. You are asking them to produce the janata cloth. But, Sir, on the contrary, the Government is taking up the responsibility of the Janata cloth. The Government is taking up the responsibility of the handloom industry. And in a statement of the Minister

[Shri M- M- Jacob]

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recently I happened to read that by introducing ' this new norm, this nevy approach, we would be able to produce 1 million jobs additionally. In a country like India, to provide jobs for 1 million, is it a small thing, Sir? It will be a real achievement if it is achieved. And I hope it is going to be achieved. This year 400 million metres of the *Janata* cloth we are going to produce. If the calculations are correct, by 1990 we will be able to produce more than 900 million metres of cloth under the scheme for the common man.

Sir, the subsidy of Rs. 2 per metre is there. But I feel, even it is worth consideration whether this subsidy can be increased from Rs. 2 per metre. Sir, again the subsidy total conies to more than Rs. 180 crores. It gives a boost, it is a moral booster, it is an economic advantage to the handloom workers who are the backbone of this industry in this country.

Some 'critics used to say that the skilled workers wo.uld be adversely affected when the janata cloth was going to be manufactured. I went through the statement again and again to find out whether the skilled workers are neglected. Sir, there is an area of the skilled workers. upgrading their skill, modernising their skill, giving • them more training, giving them more orientation and making them more competent in their work. Sir, by production of the finer varieties of hand-loom by the skilled workers we are able to capture the foreign markets of China, Turky, Japan. They are all Korea dumping their goods all around the world. But the Indian handloom has got a market everywhere provided the cloth is superb. Sir, the quality and the expertise is more important So, I feel that the Textile Minister will certainly give . more thought to the research and development in the handloom sector because it is the handloom sector that is going to sell India in the world because India

has the name on account of our finer varieties of handloom. Sir, this research and development is also highlighted in this scheme as the Weavers Service Centres and the Design Centres. I hope this will really do

good to the industry.

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Sir, the welfare of the handloom workers also mentioned in the scheme, is commendable, especially when it i concerns about the creation of a provident fund and workshed-cum-houses. Sir, housing for the textile workers, housing for the handloom workers, was the real need, felt need, in the country. Representations were flowing to all MPs and all people in authority from . the handloom workers who are downtrodden and who do not have proper conditions of living in their own areas. So, if this textile policy is able to meet at least that, on a priority basis, I will be the happiest 'man because a larger number of people are employed in the handloom sector.

Sir, now comes powerloom. I do not want to elaborate anything on power-- looms. The powerlooms sector used to have a free ride, and some people said that the powerlooms had now control. But the powerloom people have their own complaints that nobody is to look after them. The mills used to compiain that the powerloom is a curse for them and vice-verka. But now in this policy we see a proper place given to the powerloom. Not only that registration, compulsory registration of the powerloom is included in this policy statement, but that means, they will have to pay taxes regularly. That means, they will have to be fair to the labour. They will have to be honest in their handling. And it is a beginning of the trend of improvement of the powerloom sactor also in this country in the total scheme of things. I am very sure about it,

Now, Sir, about cotton the prominent role taken by the Cotton Corporation. I am only mentioning about the role of the Cotton Corporation of India.

I am happy the Minister has mentioned the other day that he is going to restructure the Cotton Corporation of India. But I do not know how he is going to restructure it. I feel first and foremost priority should be given to the restructuring of the Cotton Corporation of India to ensure remunerative prices for the cotton gro-

wers. Without to the cotton growers India's textile cannot go forward. In future .n textile industry would depend upon the strength of the cotton growers' of this country. Sir, this year we exported 3 lakh bales of cot-lioti. But at the same time we imported 1 lakh of medium variety. Exported long and extra long cotton. NWe have exported it at higher value and imported it at lesser value. That was the correct policy also. When the remunerative prices have been assured for- the cotton growers, I am sure, the steady supply of cotton is also going to come and' in good quality. I request the Minister to consider having a buffer stock always in this country rather than going in for im-

ports *on* and off. We may be able to have a buffer stock when the prices go above your expectations. T'o^n, you can release from the • buffer stocks, When prices go down you can buy the cotton in the open market and keep it in the buffer stock. By this method you will be looking after their interests properly.

Sir, about the mill sector, I do not know much. But many of the hon. Members from the mill sector who are here now may like to speak about it. Tils mills have started getting sick from 1950 onwards, i am unable to understand whether it is due to the sickess of mills or due ^o .the. sickness of the management.

SHRI R. MOHANARANGAM (Tamil Nadu): Both are same.

SHRI M. M. JACOB; I feel in is because of the sickness of management. May be an old man started a good industry some time back in the country. But when generations

come, it is not the export who is the emperor of the empire. . It may be somsoody-his son or his son-ii-law who happens to head the mill. But what does he know about the textile industry or intricacies of it? does he know about the labour legist laUon or the modern methous handling the labour? I am not casting. lerisons on anybody. But the fact of the ma iter is that unless you have an expertise in handling a large num.of people—the result will happened in Bombay textile what mills will take place. In these mills sands thousands of were thrown out of employment. the reajon they say is: it js uneconomi cal and the mills are getting in the By advancing this reason they red close it. The workers were thiown out in the streets mercilessly. think we have a social responsibilty towards these workers.

I am glad that in the textile policy the Minister and the Government have come out with a statement that they will be having a rehabilitation fund to take* care of the workers who lose their employment. I think it-is a good thing. But I would like to know from the Minister how he is rfoin* to operate this rehabilitation fund? Is it from the cess? If it is going from 'ths cess, how much time the Government is going to take to lav down

the procedure of rehabilitation fund? Is it going to be an unending process of rehabilitation? Since many mills are in the red and the rehabilitation process will continue. Whether the Minister will have a specific theory of rehabilitation? If so, we expect that the work will start soon.

Finally, I would like to know about the subsidy to the handloom sector which the Government is contemplat, ing. Are you going to increase the subsidy? Are you tnlnking of.a housing complex for the handloom workers in the areas where they live ia

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[Shri M. M. Jacob] a cmster? Are vou contemplating creation of an expert agency tor marketing of the handloom products? One more point *i* would like to mention is about price prmted on the cloth. Previously all the clothes used to bear the price per metre on it .and that too at a fixed price from any shop. But today we find in one snop a saree costing Rs. 100. and tne same saree costs in another or near, by shop fis. 200/-. Sir, the poor people, who go around the market to buy things find it difficult to know the real price of it. So, when you are implementing these things. You make it a compulsory thing that the retail price is also written on piece of cloth, whatever may re the variety of cloth, whichever may be the agency which produces it, whether it is Handloom or Power loom or Mill, price must be written the cloth. It will be a very good Sir, work out relief for the people. market share of different sectors in the new policy. We would like to know how you work out the market shares when plan things. Sir, I congratulate Government and the Minister for this National Textile Policy and also request you see that the workers' interests, at any cost, are protected when you con. implemenation the template and please implement it as speedily as and the machinery for implementation is going to be more important than the Textile Policy. Thank you.

MOHANAN SHRr K. (Kerala): Sir, I am sorry I cannot congratulate the Minister for his new Textile Po licy. I do not know what is there in this policy to call it a new one. It omething like some new brands of tooth paste and toilet soaps being produced as 'new' brands, but there is nothing new except the wrapper. If anything is new there, that is a quality little reduction in the and Textile quantity. Like that, this new Policy is nothing, but it ref-12Cts the policy of this Government to

protect the interest of the nonopoly houses and the rich people of this puatry. Sir, it is nothing but a complete surrender to the pressure and blacKmail of the monopoly houses and the mill-owners of this country. It repudiates the interest of the poor consumers. repudiates the inte- rest of the workers and it also repudiates the interest of the millions of cotton growers of .this country. Here, this policy declaration is nothing but the total acceptance of the demands raised by the Indian Mill-owners Federation or Mill Federation of India. What is the essence of this new policy? I would like to examine that. I .would like to be precise. I would try to mike it in three important points. That is: the . essence of this new policy is promoting import of textile liberal

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machinery in the name of modernization, number one.

- 2. To lower rates of custom duty: and
- 3. treating poweriooms and mills as the same by withdrawing the preferential treatment of powerloom relation to mills.

Sir, these are in the name of new policy and I am quoting from the policy statement itself.

That is "for increase in production of cloth of acceptable quality at reasonable prices to meet the clothing requirements of a growing population".

This is what he has said in this policy statement but this is nothing but to cheat the rriillions of under-clothed poor in this country and to conceal the motivation behind this new policy. You cannot achieve this declared objective through this policy or the scheme envisaged in this policy and *I* know that you have no intention, at all, to achieve this declared policy. That I know very well. I am now 'coming to the first point, that is, modejnIsation. When we are discussing the question, of modernisation, another question that is arising out of

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it is, modernisation lor whom.' Nodemisation for whose interest? Is interest of the poor it in the people the workers, or is it in the interest or of the' textile magnates of this coun. trv? In your policy statement, this modernisation is intended for third category, that-is, to protect the interests of the mill-owners of this country. That, is my

Now, Sir, the modernisation envisa ged in the policy will never help the prices of the common va rieties of cloth. I do agree that will cater to the growing demands of. the top class, that is^. 10 to 15 per cent of the population, for synthetic mixed fibre fabrics. It will not ca ter to the needs 0 the underclothed millions, the underclothed population of this country in any Way. And will not reduce the price of cloth also. For all these years we have invested crores of rupees in name of modernisation in a section of the mills. But what happened? Did the prices come down or increase? 1 would like to know from the Minister whether this policy, for modernisation of mills through liberal import of textile machinery from foreign countries and reduction of customs duties, help to bring down the price of cloth.

The mill magnates of this country are always crying that the industry is in a crisis. Actually whether the industry is in a crisis will have to be studied. We will have to look into the realities. Actually there is crisis at all in this industry. That is my point. If there is any crisis, it is for the workers, the poor consumers and the cotton growers, not for the mill magnates. Sir, I would like to quote some figures. made a study and according to the . RBI study, in 1950-51, 145 mills in the country earned a profit of Rs. 15 crores.-But in 1980-81, in 230 mills ?he millowners earned a profit of Rs. 277 from 1950-51 When it was Rs. 15 That is crores for 145 mills, it increased in 1980⁸¹ to

crores from 230 mills. Not Rs. 277 that, their assets also increased only from Rs. 228 crores in 1950-51 to Rs. 2,260 crores in 1980-81. Where is the crisis for this industry? The latest study made, by the RBI or 245 mills reveals that the net profits in one year are about three-fourths the original investment. I like to know where is the crisis in" this industry. Or is the crisis man* made* The crisis, as I have already mentioned, is to the poor consumers, the workers and cotton growers. I would like to know whether you have envisaged anything in your Textile Policy, to overcome *he difficulties of these sections, that is, the workers, the consumers in the rural area and the poor cotton growers.

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Sir, in this new policy, the i*overn-tnent's interest is to protect their beloved partners through the liberalisation of import of textile machinery, reduction in customs duty and withdrawal of fiscal preferences to the powerlooms. Another peculiar feature of policy is—this is my charge—that this (policy will accelerate the displacement of workers in the handloom sector. The emphasis, on modernisation rationalisation and giving freedom to contractors but displacing even the present is nothing strength of workers engaged in the industry in the organised sector as well as in unorganised sector. Here I would like to quote what the fact-finding committee handlooms and mills said in its report in 1941 in reference to the dangers involved encouraging powerlooms. According to the committee-^there were then only 16,000 power-looms in the country-"A mill will close down if it does not earn a profit but a handloom will go on even if it brings no profit because the weavers depend on it helplessly." This is the plight of the poor handloom labourer in this country.' You can close down a mill. ..

> SHRI ' RAMANAND YADAV (Bihar,): It is only to remove the helplessness of the handloom weavers that this measure has been finitiated

SHRI K.¹ MOHANAN: The hand-Joom weavers helplessly depend upon their handloom. They have no other way out. If a mill does not earn profit; you can close it down but a handloom weaver cannot throw away. hanulobnr because that is his only means of livelihood and he is forced to uepend upon it even without aue-quaie profit or income from .it. That

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cussion on the

my point, it is in that context that 1 ask wnether there is anything to protect the poor handloom weaver envisaged in this new textile policy. No, nothing at ali. Not only that. This new policy will accelerate the displacement of handloom workers in the unorgaxused sector as well mill-owners in the organised sector. Another feature of the new textile policy is that it encourages mill-ow ners to close the mill which they,con sider to be unprofitable or non-via ble. This is nothing but a jungle law. This is the jungle law of capi talism, if the owner considers that his mill is unprofitable or non-viable, he can unilaterally close down the mill. You are encouraging that and you are giving an Open General Li. down cerisce for closing whichever mill the owner wants to. This is another feature which I am opposing in this new policy. You are repeate dly referring to the need for protect ing the workers' interests in this policy statement. 'But what is the reality? It is only a lip service. 1 know what you are arguing. friend, Mr. Jacob, already mentioned about the rehabilitation fund. You yourself stated in this policy statement that this fund is provided for giving relief and I think it is for a-limited period. This rehabilitation fund is to give relief for a limited pe-. And the joke of the statement is about its protection of workers. It says the displaced worker would be . given priority in securing employmentI her units undas the same mana-nt or other industrial units in the same area. A wonderful observation! I do not know what else I can call it. In other words, I am thankful to the Government that

they have conceded that if this new policy is implemented, there will be large-scale unemployment and dis placement of workers in this indus-They have conceded it. And, Sir, as a remedy, they propose to rehabilitate the, workers. I think that the Minister's statement on the Rehabilitation Fund and on giving employment to the displaced workers in other industrial units under the same management or in the same industrial area is a wonderful joke and I think that the editors of the 'Guin-Book of World Records"1 will try to include this invention of the Minister in their next edition. And, Sir, I do not know whether shese people are living in a wonder land. Everybody knows the realities of our labour market and nobody can expect that such a protection would be given by the monopoly houses and big industrialists of this country to the displaced labourers in the textile in,. dustry. (Time bell rings). Sir, for want of time. I am trying to Conclude within one or two minutes.

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Summing up, Sir; I would 'like to say, as I have already mentioned, that there is nothing new in this so-cal.ed new textile Policy.' If there is anything new, that is only to strengthen* I the hands of the mill-owners, the profit-hungry mill owners, of this country. This is nothing but a reflection of the industrial and economic policies pursued by this Government. This is a clear reflect-tion of that and that is why I am opposing this policy statement totally. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI R. RAW *NAN):* Now, Mr. Vithalbhai Motiranx»Pat^l.

SHRI VITHALBHAI MOTIRAM PATEL (Gujarat): Mr. Vice-Chairman, Sir, I disagree with ,my friend when he says t^at the policy is totally dark. I have gone through the Textile Policy and I think it will help in improving the health, of the textile industry in the country.

Sir, tile textile industry went through one of the severest periods of recession since last three years and my State, Gujarat, is the worst suiferer because many tefeeile units have been closed down in my State In Gujarat, there are Tl4 mills. But, Sir, today, half of them are facing a serious crises and the State Government is trying its best to restart the closed textile units. Unfortunately, not a single unit has been fully res. tarted and about forty thousand wor-. are jobless. 'Textiles' is a subject within the purview of the Union Government. But, till/now, the Government of Inda has not taken any serious steps to restart the closed textile units. Talks are going on between he State Government and the Central Government to restart the closed textile, units. \ But, till today, Sir, no final decision" has been taken. The Gujarat Government has requested the Centre to nationalise about a dozen textile units in Gujarat as they have done in the case of 13 mills in Bom Day. But the Central Government is not ready to nationalise the textile industry. The State Go vernment has requested the Central to allow it to nationalise all the sick textile units there and the State Government has also requested, the Central Government to provide some funds to restart the sick units to provide employment to thousands of Earlier workers Sir. the Com-erce Ministry was sympathetic Textile Ministry is sympa now the to-the demands of the Gujarat thetic But. unfortunately, the Finance Ministry is hesitating to help the State Government to restart sick textile units. For the past two have been going years, negotiations on on the question as to how to pro vide funds to the Gujarat Government to restart the sick textile units and . to he!n the textile, industry. The State Government is worried about it beof thousands of unemployed workers. This is a human problem. So, the Minister of Textile should use his influence with the Finance Minister to see that the

funds are provided to the necessary Gujarat Government for restarting the sick texuie units. The- finance Ministry . officials have raised enough queries and the State Government has replied enough. Why cant they sit together once and settle the issue? Since last two years it has hanging fire without any solution. Sometimes we feel that the,. Centre's attitude towards the State 6* Gujarat is stepmotherly as far as the finance Ministry is concerned.

In the Textile policy it has been mentioned, that the interests of the farmers will be looked after. going through the policy it seems that the interests of the tetile industry have be upper-most place than of the farmers. interests Cotton growers -must be. assured r&munerative price. In the policy more importance has been giv en to man-made I can under-. stand to provide cheaper cloth to the common man; the use of manmade fibre should be increased, but be at the cost of cotton should not growers. I.request the Minis'er to assure the House that farmers will be assured remunerative price level should be below the support price plus 2.5 per cent.

I -WHS also surprised by the decision of the Government to imrxvrt one lac bales of cotton. There was a record crop of cotton last year and this year also. And there is no necessity to import cotton. Government should re-consider the dec'sion and should ort cotton from abroad when all the required cotton is available in the country.

Tn the new textile '-policy it has been assured that the interests of the HI,- WILL not suffer. But let me- Mi i two things, cannot so together. Modernisation "and interests of workers cannot go together. If you want to provide cheaper and good cloth to the people, modernisation is absolu-

[Shri Viihalbhai M^tiram Patel]

tely necessary. And I welcome the policy of the Government to modernise the textile industry. In modernisation Government should^ see that workers do not suffer. If retrenchment is unavoidable, the . workers should be paid full compensation.

I also "welcome the policy of not running unviable units which cannot be viable in any case. So unviable units should be scrapped and the workers should be given full compensation by selling the land, etc. If the textile industry is healthy, the workers will be benefitted.

In these circumstances, to make the industry healthy the management and the workers all should be prepared to sacrifice. Somebody will have to sacrifice in the long-term inferest. While modernising the Government should take into confidence the workers also. I hope the Government will look after the interests of thp workers and farmers, besides the industry.

Thank you.

THE -VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Miss Jaya-' lalitha

MISS JAYALALITHA (Tamil Nadu)-: Mr. Vice-Chairman, Sir, I will try to be brief in my remarks on the new National Textile Policy* announce ed by the Government of India on June 6, 1985.

Much has already been said on this subject in the other House as well as this one. Not only the Members in the Opposition but even most, of the ruling party Members who participated in the discussion in the other House have expressed grave misgivings about the new textile policy. I find myself *quite in agreement with .the doubts%ind apprehent sion already expressed and the eri-tism already voiced against this new textile policy- I do not wish to repeal what has, already been, said, since

most of the hon. Members in this House would have gone through the speeches made by the hon. Members in the other House on this subject. I shall, therefore, confine myself to a few important points.

It has been announced by the Minister for textiles that the proposed restructing of the textile industry" will have three main dimensions, namely: (a) The industry shall' be viewed in terms of the stages of its" manufacturing process, namely, spinning, weaving and processing; (b) The industry shall be provided with fuller flexibility in the use of various fibres; and (c) The industry shall be subject to mbre pragmatic policies regarding creation or contraction of capacities by units, in order to increase competition and promote healthy growth in the industry.

As regards clause (a), I see nothing wrong in it. In clause (b) there is. a catch. There is more to it than what meets the eye in this seemingly innocuous statement. As for (c> it is positively dangerous. It is (as deadly as an atom bomb, whose nuclear fallout will spell the doom of lakhs of workmen employed in the mill sector. But I will come to that later.

At another point in the text of the new textile policy the Minister has announced a whole plethora of steps running into 8 subsections. These measures are purportedly designed to ameliorate or better the lot * of-handloom weavers, and in addition 'to all this, two more schemes have been' enunciated to provide direct benefit t₀ handloom weavers, namely, (1) A contributory thrift fund -scheme to provide assistance to 'he handloom weavers during times of need; and (2) a workshed-cum-housing scheme to provide a better place for work and" living to the handloom weavers.

At first glance, all this looks vacs nice' on paper, and it also sounds very wonderful when we first hear it. But what is the reality? An in-depth analysis of the new textile policy reveals that it is heavily loaded in favour of the mill sector. This new policy offers maximum concessions and a tremendous fillip to the rich tycoons and magnates of the mill sector and pays only lip service to the needs of more than 75 lakhs of poor, humble handloom weavers all over the country.

This new policy is not going to restructure and promote the healthy growth of the entire textile industry in the country. It is going to boost up the structure of the mill sector only. The powerloom sector will also benefit as it is closely linked with the mill sector in several ways. It is the hand-loom sector which is going to receive a death blow if this new policy is followed.

As ^va result of this new policy, in about 3 to 4 years' time the structure of the handloom sector will ' not be restructured or' built up or shored up; instead this new policy will complete ly demolish and destroy the structure of the handloom sector, culminating in the total obliteration of the handloom industry. If the policy is followed, in about 4 years' time, the handloom sector will be killed, wiped out tot:

I am being very blunt, I know; but this is the truth which is plain for all to see, if this new policy is viewed with an unbiased mind.

Can the country tolerate or withstand this? In Tamil-: Nadu alone, there are more than 25 lakh workers in the handloom sector. What about the handloom workers in other States? In particular, what about the handloom weavers in the North Eastern States of India? The North East is well known for its beautiful traditional handloom textiles^

• The Government itself admits that 75 lakh weavers are engaged in the handloom industry. I am sure the act, ual figure must be much higher, since whole families of weavers engage

Snemselves in handloom cloth produce tion, which is their only means of livelihood, and on which they aepend totally lor their very existence.

What is to be the fate of these lakhs of poor workers? The Government speaks of a scheme to help them in times of need. As far as handloom weavers are concerned, they are always in need. They are already, since time immemorial living and existing in pitiable, miserable conditions of abysmal -poverty. In ths regard, I must mention that the AIADMK Go_v vernment in Tamil Nadu is the only State Government which has enacted a unique Act for the payment of minimum wages to handloom wea vers. It would be a good thing it the Union, Government came forward to enact a similar Minimum Wages Act for handloom weavers throughout India, and the minimum wages prescribed for production of controlled cloth must not be .lower than the wages paid in accordance with the Tamil Nadu Act.

Referring to the workshed-cum-. housing scheme for handloom weavers now announced in the new textile policy, if I am not mistaken, i recall that even 2 years ago, the Central Government announced that the implementation- of the scheme for building houses for handloom weavers and beedi workers would be accelerated and measures would be taken on a war footing. But what has been done? what happened to the grand proclamation? made two years ago? I ask the Central Government—have you even moved a little figure in this direction. If you say you have, I ami sorry to say that I am not able to see? any tangible evidence or results. Can¹ you provide details of where such houses'have been built and how many such houses have been built and how many such houses have been built for handloom weavers during the past two years since that scheme was announced?

I now refer to the release of funds by the Government of India for the.

[Miss Jayaialitriuj faandloom sector. If we take a lock at history, we And that unfortunately otherwise,, through the years, the whole concept of the handloom indus try has historically become a subsidyoriented one. By observing a special Handloom Week or Weeks, as the case may be, every year, huge rebates .up 30 per cent^re given to CO operative societies in< increasing sales and to dispose of agcuinulaled stocks. This 30 per cent rebate is supposed to be shared in equal measure by the-Central Go-. vernment and the State Governments. The Centre is 'supposed to give

50 per and the States 50 per cent of bate.

Because of huge resource const raints winch the States are constan some State Governments ts, released have their share of not the rebate amount. But I ask the you released your share Centre-have of the rebate amount to the States at prove your bonafides. have already admitted, some State I Governments may not have their share of .the' rebate amount. But Centre can' prove . bonafides by coming forward release its share of the rebate to the tes with the condition that the disburse their share should of the rebate within the same period or a stipulated time limit such as within three months or so, failing which the will revert back to the Cenamount the can' do Surely Centre this much. But you have net done even that. In addition to all this, by way of further repression, the Go-iment has reduced the number of al rebate days for handlooms from 60 days to 30 days.

The sales • of . handlooms in Tamil Nadu touch 75 per cent of the total production only during rebate In the larger interest of handloom the Centre must again weavers. restore the number of rebate days to CO days. I fail to understand the

rationale behind the Centre's deci sion to reduce the number of rebate: days n-om 60 to 30. Oh the on hand the Government talks of en couraging the handloom sector and the otner, the Government doer every-lung possible to stifle it.

Statement on

Textile Policy

The Government has not reser. production of controlled cioth ex clusively for the handloom sector : trolled cloth is the poor cloth no doubt, but that is also cise-V the reason why movement be slow, and the re-. such cii numeration to the handloom worker: will be less, and needless to say, tin profits will also be so low as to W of no account, or practically non existent. Now the entire burden of producing less remunerai thrust or dumped on the the handloom being manufactured sector. Yarn is by, miUs, and this yarn is the raw material for the handlooms. Yarn supply is controlled by the mills. So, they can gradually tighten the noose kill the handloom sector and mercy. Controlled at their cloth is stocks have already piled up and arc not moving. In Tama Nadu alone, Rs. 9 crores worth of stock has accu mulated in the co-operative handloom sector, and they are unable to move the stocks. There is nobody to puraiase it. And in this regard I must mention that I nave already spoken about this last time in this very House. Several times, representatives of the Tamil Nadu Government and of the handloom industry have met the Centre and they pleaded'with the Centre that the Ministry of Defence and other public * sector undertakings should purchase hand-loom goods and encourage the growth of the handloom industry. Only yesterday I met and spoke to some hand-loom workers from Tamil Nadu. They •have come all the way to New Delhi to plead with me to take up their cause in Parliaments They are convinced that this new textile policy spells their doom, and Is specifically designed to finish them off once and for all time to come. It. is up to the

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Government of India to allay their fears, and give them reassurance and encouragement in practical, concrete terms. Mere lip sympathy will not do.

There is no doubt that this new textile policy is heavily weighed, in fact, loaded in favour of the wealthy mill sector and the l i sector which is closely linked with it. i appeal forcefully to the Government to reconsider its new textile policy' with

•*d* to the handloom sector. The Government should increase the num.

of items reserved exclusively ion handlooms, and not just quantitative by but high profit earning items which will substantially benefit the hand±oom sector should be earmarked for exclusively production by the handloom

I come now to the mill sector. The categorical provision in the new policy that mills can contract their capacity, while at the same time allowing the import of highly sophisticated technology,' is very, very dangerous. It poses a serious threat to the livelihood of mills. What is going to workmen in happen to thousands or lakhs of these textile mill workers as a. result of this policy? What be their fate? If a free hand is given to the mill-owners for con, traction of their units at win. of lughly simultaneously import sophisticated technology, from this, even ;> nitwit can deduce that this will automatically result in several thousands of mill workers ing deprived of .their jobs. More sophisticated technology naturally means less need for human labour. If units are going to be contracted, what about the workmen already employed in' these units? Are they going to retrenched? Are they going to be provided with alternative employ-. ment elsewhere? Or are they just going to be thrown out to starve and fend for themselves? Is the country really going to gain anything by. increasing unemployment in leaps and

lands by this retrograde policy when the problem of unemployment is already so acute? Instead of creat-

ing more jobs for the unemployed, the Government is adopting a policy which is going to deprive lakhs of workers already employed of their jobs, and throw them into the wilderness to starve. Is this ihe way you are going to develop the try? I strongly submit that unless and until adequate compensation or alternative employment is assured the workers in the mill sector, unless future livelihood of the workers I beforehand so that they rot suffer, the Government should not permit the contraction of any units in the mill sector. You cannot play with the lives of lakhs of working mill labourers like this in order to benefit a few wealthy tycoons of the mill sector in the textile industry. If any mill owners are going to contract the capacities owners first tell units, let the us what they are going to do to comtte the workers why will be thrown out of their jobs. I repeat- unless and until the workers' future is satisfactorily assured, unless solid ranges are provided, no n should be allowed to contract capacity of its units. I now corn. the final part of my remarks. I not vouch for the veracity of what now going to refer to, but I un-derstand from very reliable sources 'hat Mr. Dhirubhai Ambani—it needless for me to say "who he is-1-and his close associates were openly flaunting copies of the new National Textile Policy several weeks before it was officially announced by the Government. And, what is more, after the official announcement was mi it was found to be an almost ver im copy of what Mr. Dhirubhai Ambani was flaunting and boasting about, well in advance of the Government's announcement. Now, what does this prove? From this it is obvious that 'those who constitute the powerful mill lobby have either shaped the new textile policy themselves, or they have been a party to influence its shaping. The major point to be stressed here is that the Report

Textile Policy Why do you worry about an individual. about it. (Interruptions).

Statement on.

(Miss Jayalalitha) of the Experts Committee on Textiles, on whose recommendations the New Textile Policy is supposed to be based, has not been made public. It has been classified as 'secret'. Despite this point having been raised by several Members in the Lok Sabha, the report has not been made public. It is now confirmed that even. the State Governments had not been consulted at the time the policy was formulated, or at the stage of finalisa-tion. Handloom industry is a State subject and so is employment. Any-adverse consequences on employment •would have to be borne by the State Governments.

These two points, one about the report of the Experts Committee being withheld from the public, and the other about non-consultation of even the State Governments in evolving such an important policy, illustrates the process used for evolving a policy of such significance. The Indian Cotton Mill owners Federation is claiming that all its demands have been conceded in the New Policy. This could have happened only if its members had full access to the -Textile Ministry and Experts Commit-

The hon. Member, Mr. Jacob *who spoke on behalf of the ruling party, commended the Experts Committee lor having finalised the new textile policy in a very short time-at record speed. No wonder! After all,, the policy had already been formulated by the likes of Mr. Dhirubhai Am-bani and all that the Committee had to do was to put its stamp on it.

SHRI VITHALBHAI MOTIRAM PATEL: It is all wrong. It has nothing to do with the Policy (Interruptions).

SHRI JASWANT SINGH (Raiasthan): Why are you protecting Dhiru-"bhai Ambani?

SHRI R. MOHANARANGAM: Mr. Vice-Chairman, Sir, she has spoken

MISS JAYALALITHA: It shows that the hon. Member must be a close associate of Mr. Ambarti. All along the Government of India in the larger interests of the country, has been advocating a textile policy, taking into account not only the needs of the mill sector, and that of the powerloom sector, but also keeping in mind the ancient heritage 'so special to handlooms and in particular, the special requirements of the hand-loom sector.

But now, after the Bombay Textik Mill Workers' strike, in order to giv<; a fillip, a boost, to the mill sector, instead of taking into account the basic requirements for long overdue modernisation and replacement of obsolete equipment, and instead of giving special incentives for this purpose, the Government has tried to dodge this issue, and instead of ensuring the continuity and safety of both sectors-here 1 say both, because I am clubbing the mill sector along with the powerlooms,' and taking the hand-looms as the other sector-the Government has moved in the wrong direction by giving an enormous boosts to the mill sector, at the expense of the handloom sector.

In effect, the handloom sector has been sacrificed like a sacrificial goat, at the all powerful altar of the mill sector.

. In view of the more than .75 lakh poor handloom weavers, whose whole families depend entirely, on the hand-loom industry for their very existence, I feel it is the handloom sector which should be considered more sympathetically by the Government, and this consideration should be extended in concrete, practical terms, instead of just paying lip service to it. This statement\(^{\text{o}}\) of mine should not be misconstrued. Because I say

this it does not mean that I am against "the mill sector. I am not against the mill sector. Let me not be misunderstood. What J am saying in effect is ...*. (Interruptions) Mr. Ramanand Yadav, if you shout like this* I can outshout you at any time. (m. terruptions). Otherwise, let me speak.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN: I can tell Mr. Yadav, do not provoke, and 1 can tell the hon. Lady, do not be provok-Order please.

MISS JAYALALITHA: What I saying in effect is that let the mill sector also grow and flourish. The growth of all sectors is necessary the nation's economic progress and development. But in any policy de--ision, the Government should ensure that the growth of one sector is not at the expense of the other. The crux my statement is this. The growth of an already strong sector should not be encouraged to such an extent as to practically and wipe out from existence the obliterate weaker sector. The Government evolve a more balanced and fair policy. That is all I am saying. With these remarks, I oppose the policy in . to and conclude. Thank you.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Mr. Minister, if you want to intervene briefly, you

The Minister will reply at the end. Shri Mahendra Prasad.

SHRI MAHENDRA PRASAD (Bihar): Mr. Vice-Chairman, centuries back, before the dreadful d: rk-9 of British imperialism engulfed India, the golden goose of beauty, abundance and plenty, a vivacious, charming, beautiful princess, the daughter of a Moghul emperor gayfully - and showfully entered into the durbar of her father. The *durbar* was in session attended by high dignitaries, ministers and "audience. The sight of the dazzling beauty of the princess in her glittering attire made the emperor embarrassed and ashamed. The

other attendants too were embarrassed. The seven times folded beautiful muslin dress of the princess was glass-Like transparent. The hiding dress was unhiding. The embarrassed emperor ordered disappearance of the princess and rise of the *durbar*. The fine beautiful muslin, of which the seven-fold dress of the princess was tailored, was not an imported muslin It was a world-renowned product of the Bengal artisans.

Today, Indians are fascinated about foreign clothes. Then, foreigners were fascinated of fineness and beauty of Indian clothes. The reverse position makes us ashamed, it is a challenge of potency and worthiness of every Indian. It should be our endeavour to reach the same stage of yester-years when foreigners should be attracted towards the quality of our textile products rather than we hanker after theirs.

SHRI JASWANT SINGH: It can be laid on the Table of the House.

SHRI MAHENDRA PRASAD: Right from time immemorial, before the dawn of civilization, from the prehistoric days of stone-age, when human beings used leaves and skin of trees and animals to protect them from the vagaries of nature, till today, the day of utmost sophistication - and most advanced science and technology, the day of space, starwars and computers, and the day of what not, clothing has been, after food, the second most important necessity of life...

SHRI JASWANT SINGH; We can take it as read.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN):. Some Members are in the habit of consulting notes.

SHRI MAHENDRA PRASAD: Our textile industry meets the need of this basic necessity of life. Ignoring textiles is ignoring ourselves. Our textile industry enjoys, the proud and unique position in our national economy. From Fort Gloster in 1818 till date, it has travelled a long way sur-

(Shri Mahendra Prasad)

mounting several milestones. Our textile industry very rightly holds the first posttion in spindleage in the world before China, the USA and the USSR. The number of textile mills in India increased from 389 in 1937 to 875 in 1984. In 1947, we produced 550.90 million , metres of cloth while the product»on rose to 11,824 million metres in 1984-85. This is no mean achievement. The progress in other spheres of textile industry deserves praise.. Our textile * industry gives to millions employment our countrymen. It earns us scarce foreign exchange. But is it all that We should have achieved? Is there nothing else to be done? It is a dis grace to our dignity and nation-hood that still we have a large number of semi-naked people living in remote villages of our country. There are a lot more things to be done. India, with its vast and teeming millions, of ill-clothed people. cannot afford to commit mistakes and ignore this vital industry.

[The Vice-Chairman (Shri Chiman-bhai Mehta. in the Chair]

Sir, behind the crest and stratum • of success, our textile industry suff-from black patches also. The white serious elephant of National Textile Corporation is one of such cancerous ills which requires immediate cure. The NTC, with 16 mills at the time of its inception in 1968, today in 1983-84, boasts of having 125 managed units in its large chest. The capital employed in the NT'C a very small part of which may be in other Government textile industry, was to the tune of Rs. 492.80 crores and the net turnover achieved in 1983-84. was around Rs. 600 crores. The ratio of capital employed turnover is poor. The NTC made a net loss of Rs. 137.36 crores in 1983-84 and the loss may in 1984-85 150 crores Rs. because at the end of December, 1984, the loss was Rs. 131.79 crores. What a pathetic performance and wasteful expenditure of public

money. The* pity is that the NTC to waste another Rs has decided crores of tax-payers money, in the name of modernisation "and expan-Intoxicated with the arrogance better art of management, NTC of was incorporated with the objective of managing the affairs of sick textile units. In the process, the NTC has landed itself in the worst type of mismanagement, A good man agement is one which makes profits. The NTC has reaped heaps of heavy losses year after year. Many sins and misdoings are safeguarded under the shelter of; social obligation and prointerests of the workers. Rather than lifting the junk of a sinking sick mill and finally dropping and breaking it into irreparable pieces, in the name of protecting the employment of workers, attention should be paid to the improvement of quality of textile products, so that it can compare with world standards. By doing so, we would be able to earn more by, exporting our quality products and investing the earnings in other industrial endeavours creating more and more

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Textile Policy

We should learn from our experience. The performance of other public sector enterprises is not less pathetic. Look at "the mounting losses of IDPL, SAIL and PCI, to count a" few among many.

employment opportunities for our workers.

Let us study the performance of sector enterprises in general. 'ic From an investment of Rs. 2.9 crores as on 31st March, 1951, in 5 public enterprises, the investment Sedtc-r stood at Rs. 30,038 crores, as en .31st March, 1983 in 209 pride-posilionholding public sector enterprises, and Rs. 35,411 crores as on 31st March, 1984, in 214 public sector enterprises. The gross turnover of these enterpri ses in 1983-84 was Rs. 47.294.32 cror The pre-tax .profit after setting losses by the loss-\u00e9making units off was Rs. 1,484.56 crores, in 1983-84. The profit of ONGC alone was Rs. 1,607.66 crores in 1983-84.

Therefore, if the profitability of only one unit, that is ONGC, is taken out, total investment of over Rs. 33,370 crores in 213 enterprises with a turnover of over Rs. 43,842.04 crores make a total loss of 123.01 crores. What a disgrace? And to, remember here is the fact that ONGC and other oil producing concerns are monopoly enterprises. These concerns can charge any price for oil as they like. We can increase the price of oil at our will as we have been doing for quite some time, including the oil price rise in the last budget.

The poor performance of our public sector enterprises has been agitating the mind of everyone who is concern* ed about the future of the country. The question is what is the cause of the poor performance of our public sector concerns. To show better per* formance, public sector units must produce and produce abundantly, and manage the affairs efficiently. Production is conditioned by hard work and hard work in turn is conditioned (a) by fear and (b) by incentive. A thorough and deep study of human nature and psychology reveals that a person, and every being, work either because of incentive or because of fear. Communist countries by introducing the element of fear, have achieved wonderful performance in the arena of production and economic development. In Communist countries, if you do not work, you are shot dead. You work hard there because of the fear of punishment. The economic progress of the USSR and their set of countries is an example. . On the other hand, the democratic countries, such as the USA, West Germany and Japan have created wonders by introducing the element of in* centive in their economy. People work there because they are rewarded by way of profit etc. Fantastic economic growth of these countries is another example. Both o,f those two pure but ideologically separate sets of countries have made wonderful performance in the arena of production. In our public sector enterprises there

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is neither fear nor incentives. The result is pathetic disaster and economic ruin of many at these enterprises. The performance of our public sector units, barring patches of a few exceptions, will always be like this as it is not based on human consii derations. This is truth and nothing else can be truth.

Sir, our textile Minister is a man of erudition. I hope and trust he will learn from instances and experiences. ' I am sure no dogma of ideas and ideologies will blurr his vision in the task of building textile industries in the national interest.

Sir. the sad memory 6f infamous a year before last year's Bombay textile strike is fresh in our mind. It did great damage to our national economy. It did good neither to workers nor to the industry nor to the nation. It damaged the interest of workers, it had almost ruined the textile indus* try of Bombay. The strike was resorted to by, and there was influence of antisocial elements on this infamous strike. As is known and talked, it was a blackmail, in the name of trade-unionism, by antisocial elements to squeeze money from the industrialists. As is talked it was also used. specially later on after the strike was carried through several days and months, by industrialists, in connivance with the union leaders to remuneratively close down the mills under a legal excuse. In this case, money making by the union leaders and bad managing industrialists was the motive. This strike was a of manipulation, maneouvring, blackmailing and money making by rowdism. It was a sinister design. The workers were mislead. The workers suffered and they should have suffered for committing the mistake of having allowed themselves to be misguided. Mistakes must be punished to debar their occurrence in future. Punishment for mistakes helps in the healthy growth of civilised society. The .Government, by taking over some of the Bombay mills falling sick because

[Shri Mahendra Prasad]

of the textile strike, resulting in threatened unemployment of some of iriking workers, has clone a blun-The Government should have known its limitations, determined by its previous performance as a managing agent of a strikeinfested sick industrial unit. It has unconsciously helped manipulation and money making by antisocial union leaders, as also bad industrialists, by blackmail and rowdism. It has created a pre-Qt and given encouragement to the trick of blackmail and money making at the cost of the workers and the national economy. I hope the Gov- ' ernment will reconsider its decision tu take over these sick textile mills so that the closed sick mills may act as a lesson in future for the workers to delist from being misled by antisocial elements. Non-taking over of these sick mills will be in the larger interest of the nation in the long run.

Sir, the public sector units always hide their limitations and inefficiency in management under the garb of popular gimmickry of serving the social 'obligation and the interest of the workers, As a word of advice to the Government, I may remind that there are several other Government agencies and the Government can open further more agencies to serve social obligations. The Government should not allow the public - sector units to hide their inherent weaknesses as managers under the cover of social obligation. While managing the affairs of an industrial unit there should be only one obligation and consideration and that should be the obligation of running the unit on scientific princi-o.f management. Industrial units should be run purely on commercial basis where profit making is of, paramount importance. The money earned from profits by; public sector units will go to the Government coffers which in turn can be used for meeting the ends of social obligation. While in Rome behave like Romans. While running an industry we should be

guided by only one principle—that is the principle of scientific management where the teSt of a good management lies in sustaining the life of the industrial unit which in turn is dependent on its profits.

THE VICE-CHAIRMAN (SHRI CHI-MANBHAI MEHTA): Please conclude now. You have taken too, much time.

SHRI"MAHENDRA PRASAD; 1 am concluding, Sir. I am sorry to speak on nowadays an unconventional and unpopular line as I feel strongly and honestly on these lines and my feeling is based on facts, figures, study and carefully given thought. It arises from a sense of responsibility towards our society, our country and our countrymen and not just a popular emotional outburst. Can I take a couple of more minutes?

THE VICE-CHAIRMAN (SHRI CHI-MANBHAI MEHTA): No, pleas,-. There are quite a few other, speakei

DR. JOSEPH LEON D'SOUZA (Maharashtra): Is this the preamble, Sii?

SHRI MAHENDRA PRASAD: Sir. with these words..

SHRI VIRENDRA VERMA (Uttar Pradesh): 1 hand over my speech to the hort. Minister.

SHRI MAHENDRA PRASAD: . . . I wish the' Government well in formulation of its textile policy to increase the production of clothes of acceptable quality at a reasonable price to meet the clothing requirements of our growing population.

DR. SHANTI G. PATEL (Maharashtra): Sir. the textile industry has a history of national importance.

THE VICE-CHAIRMAN (SHRI CHIMANBHAI MEHTA): Dr. Patel, you are: i seven minutes. So please conclude within the time.

DR. SHANTI G. PATEL: Two minutes arc taken away by this, Sir.

Sir, I was submitting that this is an industry of national importance not

nomic terms but also, in temw tit the movement for Indian Independence. It was the wheel of charkha which was projected as a symbol of our fight for Indian Indepen dence. It was Gandhi ji who project ed it further not merely for the sake of its show or appearance, but it re presented the* economic conditions of this country and that is why round it he did not merely spin varn but he also spun the movement of Indian Independence the fruits. of which wc are enjoying today, reading the textile document one is constrained to say that this very wheel is sought to be destroyed, if not turned in the other direction.

Sir, the handlom sector is an impor tant sector of textile production in this country, both in terms of money and in terms o.f the number of people who are employed. About 75 lakhs out of 120 lakh people are employed in this particular sector. It is true that no reliable figures or statistics are still avai' all the so-called spokesmen of the Government have been different giving figures. Whatever that may be, the fact remains that here is a sector which employs the largest number of people. It is said in the. anient that there ii going to be an unique role for this sector to play in the new textile policy. I do not'know, think the word "unique" lost its meaning when it is sought to be used in the context in which it is stated in this particular document. Now it is going to be the liquidation of this particular handloom sector. I am not exaggerating when I say this. Because here is a sector which is ask ed to compete with the most modern, sophisticated machinery-employing sector and sell its goods. I know the Minister will turn round and say we are going to have certain preservation of production, and controlled cloth is something which will be totally produc ed by this particular sector. But if ;,,i! go into the history the mill sector which

And when we are talking of production by the mill sector, let us realize one thing. What is the objective of this policy? Is it merely production? Is it merely economic? Are we not going to have some social objective which we must have under any policy, under any plan, that we envisage or try to. implement in this country? Here, for the first time the social objective is sought to be guillotined and now only production-which I believe is also necessary—will be the guiding star as far as the textile is concerned and that is how this whole thing has been viewed and woven.

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Talking of the handloom sector, it is not simple to organize. Sir, you are aware—you have been working amongst the people, particularly the working people'-that it requires a lot of labour Bight from the beginning, yarn supply, finance, the cost marketing and technology are all involved in it. All these factors ha' to be so harmonized, so harnessed, that the real product can come out and compete with the mill sector or the power loom sector. Now here the performance on all these fronts has been unfortunately far from satisfactory. This is not what I am saying. This is evident from the reports of the

.....tnent Committees.

May I draw the attention of the Minister?' I do not know what he is going to reply unless he is going to read like the other Member. May I have the attention of the Minister? I am sure he is not going to read-his reply.

Sir, I was referring to this, that these are the factors which are important for proper production in the handloom sector. May I know from the Minister as to what has been the performance of the Government in the past? Have they not failed miserably as far as yarn supply is concerned? A man

II .ii-' rural area, in to move from place to place to get

yarn, and when he gets it it is at very high price. It is not just like a city, Ahmedabad or Bombay, where one can easily corner or get the yarn of the quality and at the price that one would like to have.

The same is the sad story in the case of finance also. It is not possible for a villager, fox a small rural worker who is trying to supplement his income through this weaving business, to get finance. It is again a very difficult process.

May I ask also what has happened to the technology? What we should be try to develop is that the self employed character of this handloom sector should be maintained, should be sustained, at least for some time to come. I am not one of those who like to say, "No. This must remain for all time to come." But during the period' it remains or it progresses from one stage to another we have got to develop new technology. "And what has been the advance made," I ask "in the last 37 years after the independence? Have any improvements been made in this particular regard so, that the weaver can get more wages, can get more earnings on this particular machine or the equipment that he is using?"

Sir, the same story comes as far as marketing is concerned. In the case of marketing, he is again a victim of those moneylenders and of those traders who operate and corner this cloth at the most cheapest possible price. Again there is an exploitation in this particular sector.

So, all these things need to be met. You should try to do something.

Again it has been said that the controlled cloth will be reserved for handloom. I would like to refer to the "Economic Times" of the 4th of July, 1985. This is not a friend of the weaver I can tell you. If at all, it is

Textile Policy a friend of the Bombay and Ahmedabad millowners. This is what it has to say regarding the yarn availability. I quote:

Statement on

"There is no knowing, if net of exports, varn available to the hand-, loom sector will be adequate. Availability apart, at what price-will cotton yarn be available to the hand-loom sector which is charged with the responsibility of more than doubling cheap cloth output in the year?"

Because now it is going to be 1.000 million metres. So, this is one important aspect^ that unless all these things are made available, it is no use.

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH): What are you quoting?

DR. SHANTI G. PATEL: We are moving in the other direction.

THE VIE-CHAIRMAN (SHRI CHI-MANBHAI MEHTA): The Minister wants to know What you are quoting?

DR. SHANTI G. PATEL: I am quoting that the Government is trying to export cotton and yarn when they are very necessary as far as the handloom sector is concerned. And this is what will lead to shortage.

SHRI CHANDRA SHEKHAR SINGH: What was quoted by you?

DR. SHANTI G. PATEL: The "Economic Times" of the 4th of July.

SHRI CHANDRA SHEKHAR SINGH: There was no point in that sentence which you read.

DR. SHANTI G. PATEL: Pardon, Sir? I did not hear? A little loudly, please.

SHRI CHANDRA SHEKHAR SINGH: There was no point in the sentence which you quoted just now.

DR. SHANTI G. PATEL: Without quoting, I can paraphrase it for you because it seems it is difficult for you to follow the quotation. Because the Government has adopted a policy of export of yarn and even cotton, that is why, there is going to be shortage of yarn availability. The availability will not be there.

SHRI CHANDRA SHEKHAR SINGH: Are you aware of the fact that there is no shortage of yarn at the moment in the entire country? Are you aware of it?

DR. SHANTI G. PATEL: But now that you have started exports, there is going to be.

SHRI CHANDRA SHEKHAR SINGH: In spite of that, this is the situation.

DR. SHANTI G. PATEL: That is why I have paraphrased it for you that there is going to be shortage.

Anyway, you can reply to this point. After all-I am sure, your officers must *have seen this. (Time bell rings).

Sir, a part of the time has been taken by the hon Minister.

THE VICE-CHAIRMAN (SHRI CHI-MANBHAI MEHTA): You have been given more time.

DR. SHANTI G. PATEL: I am not reading my own speech at least.

Sir, I was submitting that the mill sector has been given the prominence which it does not deserve. After all, if the textile industry has been reduced ;o the present stage, particularly the sickness stage, nobody else but the mill-owners themselves are responsiale. I am not saying all of them. There ire some good people. I would refer o the Mafatlals in particular who have nodernised who have invested in the industry, who have not taken away "unds by robbing the mills of their sroflts and invested somewhere else or speculated with It.

Sir, this is the real disease. Instead Df treating the disease—130 mills have

been closed, gome are in the NTC and some are going to be closed soon—we are trying to give them more concessions in the form of soft loan.

Sir, may I ask the Minister whether they have been given Rs. 1700 crores in the last several years since this system for giving soft loan on modernisation has been startedr-rwhat have they done? Where has this money . gone? Are these textile mills working properly? Are they selling the cloth cheap as envisaged? The same is going to be the fate of this particular money. They will take it for the textile mills and- somewhere else they will use it and we are not going to have the benefit. Even excise duty and a number of concessions are sought to be given which was asked by the Indian Cotton Mill owners Federation. It has been reported in the "Commerce" magazine. I do not want to quote because the Minister finds it difficult to follow.

THE VICE-CHAIRMAN (SHRI CHI-MANBHAI MEHTA): Plaase conclude.

DR. SHANTI G. PATEL: I think he knows about. I am just inviting his attention. The Commerce Research Bureau brings out an important magazine in this country which is known as the "Commerce". In that magazine it has been reported that all that the mill owners whatever they wanted, has been given—as if the Textile Ministry has been the extension of the mill owners' own association—all has been given in whatever form or in whatever manner they wanted.

THE VICE-CHAIRMAN (SHRI CHI-MANBHAI MEHTA): Please ctnclude now.

DR. SHANTI G. PATEL: I am concluding. Sir, again the mill sector is going to be partially closed and contract also, I think, at ten places in this document has been repeated, which makes me to lead to no other conclusion except that there is guilty conscience inside which makes them say

[Dr. Shanti G. Pa

repeatedly that the workers' interests will be safeguarded. What are those interests?, By creation of a rehabilitation fund or by giving retirement benefits to which they were otherwise What a worker v not just a lump sum amount Are you to give hire who is going to at the age of 40 or SO or 55 he cannot a job. Perhaps (cian even age can find a job in some House or in some legislature. The worker needs to maintain himself and Now, this is what wo would like to have far as these this I

dole. What is necessary is a job. The Government is following a policy of doles which I fill. It can be only a temporary ex pedient to get over a certain period which is not going to satisfy the worker who will of his li. for the rest of his-life.

I would also like to support what my hon. friend, Miss Jayalalilha some time, back said that there is an Experts' Committee Report. Why it has been hidden from the Why it was not made public before th\$? tex tile policy v.; there be a public debate both outside as will a_s inside the House. Then the Gov ernment can draw their own coni

>rn this di This is something which I aocratic.

It is not proper to function in an un democratic manner. Despite repeated a the other Hoi: not been done. If at, all. it will be done it will be done only alter all decisions are tab

Another point that I would like to repeat and support is in connection ' the role of the State Governments. The State Governments have not been consulted in this regard. They " are vitally and intimately concern

with this subject. They should have taken the State Governments info confidence. Ultimately unemployment problem has to be^aced by the State hut not by the Central nment. It will only watch the situation and probably shod teat unemployed peo' pie and ire, I would appeal 10 the Minister most humbly and moat res pectfully to listen and try to under stand us and modify the present I make it a point

THE VICE-CHAIRMAN (SHRI MANBMAI MEHTA): Mr. Vasudev;

;;I K. VASUDEVA **PANICKEI** (Orissa): Mr. Vice-Chairman, Sir, thank you for giving me an oppot to speak on the textile policy, am standing support of the polic: by the Honourabl Minister. 1 also thank m\ hoi . friend Mr. Jacob for ha Ion mi the textile llcy. I con ate the Minister and also th Government mainly for two reason.' one, for building harmonious to between the mil] po, werloom sec tor Khadi synchronising and th lor. I am congratulate omeni for tw divergent but great economic philos phies-one that of Mahatma Gandl Which is called the Gandhian philosc the oilier economic and ii rial policy as tharlal Nehru. Sir, I have- read few articles against the industri policy written m some of the magazines. I ha^ tening to the speech dellvere by Madam Jayalalitha, and of tr M) leader, Shri K. Mohanai After considering all this I someho feel sorry for the authors and I ha\ sympathies for the two leaders from the Opposition. I feel sorry for tl simple reason that these journals an the ma, «a>'inos have brought out the!

articles attacking the textile policy without understanding the situation. Tfae speakers who -spoke against the textile poUcy have not understood the economic context that is available in India. I want this House to appreciate one fact. The fact is that the handloom industry as also the khadi industry in India is facing three inherent limitations. Both these industries in India have three constraints. And what are Ihe constraints as far as production of cloth is concerned? First, the cloth is comparatively expensive, in terms of utility of handloom and khadi cloth, vis-avis the synthetic and mill cloth, Second, the less durability of the products in the handloom and the khadi sector and three, .the exorbitant maintenance expenses incurred in khadi and mill cloth. Because of these three constraints. the industry is facing a serious problem. Regarding the cost of khadi as also of the handloom cloth you can buy one saree for hundred from the hancJioom sector. You can buy one saree for hundred rupees from the khadi sector but I can say. you can buy a saree from the synthetic and textile sector for the same hundred rupees. In India, an average Indian, especially, an average woman, who, is working, is preferring a sym ie tic cloth which is cheaper a synthetic fiosapared to handloom saree or a khadi saree. What is the reason? The reason is that the purchasing power of an average India'n is comparatively meagre that he or she is not in a position to buy cloth at a higher price. For example, if you buy n nylon saree or any other synthetic saree for a hundred rupees or two hundred rupees, that saree will be much more durable. And a girl working in Bombay, Delhi, Calcutta or elsewhere in this country is going to prefer the cheaper, durable, easy cloth than any other cloth. For this reason out textile industry is facing a serious problem. The working girl, after she comes back from her office before going to bed, washes her saree and hang's the same for drying purpose. The next morning she can use the

sari, wear it and go to, her office. I am a Gandhian. I belong* to the Congress Party and my party believes in the Gandhian philosophy; and my party believes in the philosophy of Jawahar-lel Nehru. I am wearing khadi. 1 feel pity for most of the Opposition, leaders who spoke in the House who do not Use Hantex and khadi mostly. You can check in this House whether it is the Congress Party which is supporting Dhirubhai Ambani or it is Madam Jayalalitha who is supporting Dhirubhai Ambani.

MISS JAYALALITHA: I am not supporting Dhirubhai Ambani. I think you did not listen to my speech.

SHRI K. VASUDBVA PANICKER: Will you please sit down¹,

SHRI K. MOHANAN: You are wearing khadi but opposing Gandhiji.

SHRI K. VASUDEVA PANICKER: I am not saying that Madam Jayalalitha never used khadi. There are other illustrious members of the fair sex, for example, Margaret Alva and Najma HeptuIIa, who also sometimes use the synthetic cloth. (Interruptions) I am trying to elucidate the point not because these illustrious women of this House are....

SHRI V. GOPALSAMY (Tamil Nadu): But they look splendid in synthetic dress.

SHRI K. VASUDEVA PANIC ...not using khadi or hand material. For example, other le be it Mr. Mohanan or be it Mr. Gopalsamy or any other...

SHRI K. MOHANAN: I am wearing both.

SHRI V. GOPALSAMY: If I wear khadi, that will give a different picture.

SHRI K. VASUDEVA PANICKER: . Any other leader of the Opposition also uses synthetic cloth. Sometimes I also use it. It is not because I am opposed to the khadi industry; it is not because I am opposed to the textile

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MISS JAYALALITHA: What about women? He is talking about girls.

SHRI K. VASUDEVA PANICKER: I am very happy you understand my sentiments.

SHRI V. GOPALSAMY: Mr. Panicked, our hon. Prime Minister also uses synthetic dress when he goes abroad. Don't forget that

THE VICE-CHAIRMAN (SHRI CHI-MANBHAI MEHTA): Please proceed Mr. Panieker.

SHRI K. VASUDEVA PANICKER: What I was suggesting was that our industry is facing a serious problem arising from the economics of the industry itself. So there is no point in attacking the Government or in accusing the Government. The point is whether we should send a girl on the road absolutely nude or we should give her some material to wear. If that is the context, then the Government cannot ignore the part of the synthetic sector as well as the mill sector. This is the main question. That is why a harmony has been drawn between the two sectors in the policy statement.

Mahatma Gandhi who was the leader of 'the freedom struggle in this country, also understood that the mill and synthetic sector is something which is obnoxious to his very conception. But having understood the complexity of the problem, Pandit Jawaharlal Nehru formulated a new economic policy, a new industrial policy which was good enough to accommodate the philosophical conception of Mahatma Gandhi. And that economic policy has been the guideline so far as the textile policy is concerned. I you want the handloom sector and the khadi sector to grow further and develop alone, then what is the purchasing power of the poor men and women in the villages? What is the purchasing power of the poor student? What is the purchasing power of the NGO or the average Indian in this country? It is absolutely impossible. Has the Government got a responsibility to provide cheaper cloth to, its own citizens? I believe that as a responsible party, as a responsible Government, my Government has got the responsibility to provide cheaper cloth to the poor people in this country. I am not opposed to the khadi industry. I am not opposed to the handloom sector. Rather I am for Hantex and khadi. But the question is if you are going out of the way in order to protect the khadi industry and the handloom industry, then you are going to face serious problems.. In the policy statement itself the Minister stated that we are not in a position to supply the necessary thing, for "hat we have to develop, wherever possible, the prospect of the industry, the prospect of developing the industry without creating further problems touching the purchasing power of the people of India. The scope lies only in the mill sector and in the handloom sector. Can this House say that the Government should diose down all the mill and the powerloom sector? Is it possible to do so?, Therefore, what this policy . statement has tried to do was to re-enact the Industrial Policy Resolution enunciated by Pandit Nehru keeping in mind the concept of Gandhian contention.

Statement on Textile Policy

THE VICE-CHAIRMAN (SHRI CHIMANBHAI MEHTA): Mr. Jagdambi Prasad Yadav.

भी जगवम्बी प्रसाद यादव (बिहार): मैं मंत्री जी से कुछ साफ शब्दों में... (ब्यवधान)

THE VICE-CHAIRMAN (SHRI CHIMANBHAI MEHTA): May 1 tell you that you are given only six minu-' tes?

AN HON. MEMBER: Even before the take off?

श्री जनदस्वी प्रसाद यादव : एक मिनट तो ऐसे ही चला जाता है.. (ब्यवधान)

में मंत्री जी को जानता हं कि खादी परिवार से और हथ-करधा के काफी कामों के नजदीक से बाने वाले हैं, लेकिन इस नीति में वह धपने को इस बात को प्रमाणित न कर सकेंगे। मैं इस बात के लिये सावधानी वरतने के लिये अवश्य कहना चाहंगा। हमारे उपसमाध्यक्ष जी तकाजा करते हैं-मैं कुछ तथ्य की बात रखना चाहता ह धौर धगर समय मिलेगा, तो इसका विश्लेषण करना चाहंगा ।

मंत्री जी ने कहा हैं कि दस लाख लोगों को काम मिलेगा और मेरा तथा अन्य मिलों का कहना है कि इस नीति से दस लाख जो हथ करघा बनकर हैं और दूसरे भी उनके काम खत्म होंगे। दस लाख को काम मिलेगा, इसका इस नीति में कहीं पर उल्लेख नहीं है. उसका बाधार नहीं है, उसका तथ्य घौर. कोई विवेचन नहीं है। लेकिन हम तो कहते हैं कि इसमें कोई एडीशनल एम्प्लायमेंट की बात नहीं कही है कि कैसे होगा और जय नहीं कही है तो फिर आप भाषण के ग्रन्दर बोल जायें, तो यह भी ग्रज्ञान है, लेकिन तथ्य से बात परे हो जायेगी, वह तच्य में नहीं जायेगी ।

दूसरी बात, बाजार में मिल का, पावर-लम और हथकरधा का क्या परसेंटेज होगा बिकी का, इसका भी कोई केलकुलेशन, भ्टेटिस्टिक्स तैयार नहीं किया है। उत्पादन के मंत्री जी बहत नये-नये तरीके हो सकते हैं. लेकिन गांव में जो अनएम लायमेंट है ग्रीर विशेषकर ग्रण्डर-एम्पलायमैंट है. उसका निराकरण ग्रभी तक नहीं हुआ है स्रीर यह जो विचार करने की चीज है, वास्तव में यही विचार करने की चीज है कि गांव में जो ग्रंडर-एम्पलायभेंट है, जो खेती भी करता है, जो खेती से समय मिलता

Textile Policy है तो वह हथकरघा का कार्य भी करता है और ऐसे खेतिहर के गांव से या गांव में जैसे मोची था, का काम खत्म हुआ, बढ़ई का काम खत्म हुआ, बर्तन बनाने वाले का काम खत्म हुआ, तेली का काम खत्म हुआ, जता बनाने बाले का काम खत्म हथा ग्रीर श्रव जो गांव में रूरल एरिया में बन कर जो बचे हुये हैं, उनका काम खत्म होगा। उसके लिये आपने कुछ उपाय नहीं किया हैं ।

Statement on

इसीलिये मैं कहना चाहता हं कि एम्पलायमेंट के लिये अगर आप कुछ कहना चाहें कुछ तथ्य के साथ तो आप कह सकते हैं। यह सब लोगों ने आपके सामने बात उपस्थित की है कि किस समीक्षा के आधार पर आपने यह प्रतिवेदन, यह नीति तय की है, वह सीकेट क्यों हो गया क्या बात है कि वह सीकेट है ?

क्या उसमें ऐसे लोग है जिनका ग्रामीण ग्रांचल से कोई सरोकार नहीं रहा, ग्राम की गरीबी, बेकारी नहीं देखी है, या उनका ज्ञान सीमित है उन मिल-मालिकों तक और मिल वर्कर्ज तक, इसलिये उसको छिपानी चाहते हैं क्या ?

तीसरी बात जो धाती है जो यह बनकर हैं, खास करके हब करवा श्रीर वह राज्य सरकारों के हिस्से में बाती है, उसमें बेकारी उसके हिस्से में है, इसलिये इस बडी नीति की घोषणा करने में राज्य सरकारों से विचार नहीं किया है, अनसल्ट नहीं किया गया है ।

इसलिये मैं समझता हं कि यह नीति भी जल्दबाजी में या बिना सोच-समझकर ही अफसरों के कहने पर ग्राप ले ग्राए हैं, बल्कि उल्टा है उसका, जो मिल एसो-सिएशन का सेकेटरी है सी बी० राधा-कुल्णन, वह कहता हैं कि हमारी सब मांग मान ली गई।

श्री चन्द्र शेखर सिंह: मैं एक मिनट के लिये इन्टरवीन करना चाहंगा। श्रापने कहा कि यह दस लाख की फिगर कैसे आई, यह जानना चाहा । बहुत साधारण गणित है। अभी 300 मिलियन मीटर का अंदाज हैंडलूम में प्रोडक्शन होता है...(व्यवधान)

5 P./M.

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श्री जगवम्बी प्रसाद यादव : हमारी वात का जवाब नहीं ग्राया ? (व्यवसान)

श्रो चन्द्र सेखर सिंह : साप पहले सुन लीजिये और 1999 तक 900 मिलियन मीटर हैंडलूम को दिया जायेगा । 600 मिलियन मीटर का फर्के हैं। एक एवरेज बीवर हर दिन नार साढ़े चार मीटर बनाता है और साल में डेड सौ दिन काम करता है और एक एवरेज बीवर 600 मि॰मीटर लपभग बनायेगा । आप 600 मि॰ मीटर कों 600 में भाग दे दीजिये, 10 लाख नये जाव निकलेंगे। यह मिएल साधारण गणित का प्रक्न है, इक्षमें बहस बारीकी का सवाल नहीं है।

भी जगुदम्बी प्रसाद यादव ! उप-रामाध्यक्ष महोदय, सैने एक बार सवाल पछा कि विहार में कितनी सिचाई भूमि है ? इन्होंने कहा कि एक जिले का ले लीजिये. एक जान एकड भाग है, हमन वहां पर प्रत्येक पांच एकड पर पिचाई क्रिया दिया और हमने 20,000 कुंब्रा दे दिया ग्रीर एक लाख एकर की सिचाई हा गई कि नहीं ? चाहे क्या खदा हो या नहीं सिचाई होती हो या नहीं । में उसका दूसरा जवाब देना चाहता हूँ कि तीन हजार मि। मीटर हाथ करवा से कपड़ा तैयार होता है 300 मि0 मीटर ही खरीदेंगे और यह इन्होंने लोक समा में खरीदने का जहा है कि हम और खरीदेंगे 300, यह 600 मिठ मीटर खर्शदेंग 2400 मि0 मीटर उसका चेगा और छब मिलों पर रिस्टवशन है. पावरलुम पर रिस्ट्रनशन है... (ब्यवधान) तब तो 2400 मि0 मीटर बेच पाते हैं. लेकिन 2400 मि0 मीटर बेचने ने वाद भी ग्रमी हमारी माननीय सदस्या जय ललिया जी ने कहा कि पांच करोड़ का सामान हथकरथा का कोबापरंटिब में वही मद्रास में पड़ा हथा है और सारे देश में कितना होगा यह पता नहीं और यह कैसे विकेगा, यह सवाने बहुत जबदेस्त है ? दूसरी वात जो मैं उठाना चाहता हु कि सभी तक हमारी नीति में रहा है कि हम इसको प्रोटेक्शन दें, प्रोटैक्जन ही नहीं बल्कि इसको हम राष्ट्रीय नीति मान करके चलते रहे और तीस वर्ष तक इसको सुरक्षा दी । उपसमाध्यक्ष डा॰ हु भिती) सरोजिनी महियो पाठासीन ई।] लेकिन प्राक्कलन समिति ने कहा

Textile Policy है, ग्रापकी ग्राफोशियल कमेटी ने भी कहा हैं, कि कभी इसको लाग करने की बोलिश नहीं की गई और जब कोनिश ही नहीं की गई नो फिर इसका क्या हिमाव बैठेगा ? इसलिये ग्रापक मैथेमेटिकल कैलकलेशन ग्राप प्रैक्टीकल कैलकलेशन दोनों में जमीन-ग्रासमान का अन्तर पड़ेगा। मैं तो एक बान आर कहना चाहता है, इससिये कि में ग्रीर ग्राप विहार के हैं. तो इसके साथ उत्तर प्रदेश. तमिलनाइ ,धासाम, ये चार का ही उदाहरण देता है। पावरणम का 6 मेंटर है, पांच महाराष्ट्र धीर गुजरात में हैं और एक तमिलगाइ में है । 90 प्रतिशत उत्पादन वहां होगा। किस प्रकार इसका डिसपसं करेंगे भीर यथा करेगा विहार, इसर प्रदेश और द्वासार का बनकर और कहां ल जायेगा वह बनडा बेचन के लिये? आप विचार करके देखें क यह स्थिति आप के बिहार के उत्तर प्रदेश के सारे बनकरों को यथा उजाड देगी ? साप किस कैलकुलेशन सं कैसे हिसाव करेंगे ? ग्राप भीटर ने दौड़न वाले को साईकल से योर पैदल दौड़ने. बाले में कंपीट करने को कह रहे हैं। चेक हटाने के लिये साप जो जा रहे हैं इसका कुछ इताब सोचिये, सस्ते क्वडे की बात बनायें । 1737 करोड मपया चाईडीबीबाई न माडर्नाइजेशन के लिये दिया । धाप पांच मिल का भी बता दें कि क्या सस्ता कराजा लोगों को मिला ? नहीं भिला । जहां तक एक्सपोर्ट की बात है इसका भी तथ्य नहीं रखा, कितना करेंगे, कैसे करेंगे और कितना कर रहे हैं ? इसका भी वर्णन नहीं है। बल्कि अभी प्रधान मंत्री जी बन-वासी क्षेत्र में गये । वहां एक महिला न कहा कि नहीं रोजी बीर रोटी चाहिया। तो रोजी बौर रोटी कैंगे मिलेगी जब तक उनका काम छीना अधिगा, तो तब तक उनको रोजी और रोटी नहीं मिल सकती है। इसलिये मेरा एक और निवेदन होगा कि ग्राप इस नीति को लाग करने के साथ-साथ सप्तम पंचवर्षीय योजना का भी समन्वय करें। सप्तम पंचवर्षीय योजना कुछ कह रही है भीर यह नीति उसके विपरीत जा रही है। जब तक उसका हिसाव नहीं करते हैं. नब नना यह बढ़ना नहीं है।

दूसरी वात, जो छूट रही है उपसभाष्यक्ष महोदया, रेशम भी हैंडलूम का है धौर

रेशम भारत का प्रमख उद्योग चीन के बाद याता है। मंगा हमारे हिन्दस्तान का सासाम में है और दनिया में यह ग्रेकेला है। यह रेशम उद्योग गर रहा है। रेशम का कपड़ा आत नहीं मिलने वाला है। इस जो कम्बीट करने था रहे थे, उस मार्केट में हम उनड़ते. जा रहे हैं। मैंने आपसे पहले भी निवेदन किया था कि आपने मैलवरी जोन में सेंटर कार्यालय भेज दिया वंगलीर में। श्रामाम जो कि एक छोर में है, वहां क्या होगा और काश्मीर एक दसरे छोर में, तो ऐसी अवस्था में इस उद्योग का करा होगा ? मनवरी, जो उत्तर प्रदेश और बिहार में डेबलप कर रहा था, उसका भी कोई उपाय नहीं। द्यापने पासिंग रिमार्क करके चला दिया पालिंग रिमार्क से रेशम का तो कुछ होगा नहीं और हैंडज़म के फेर में और मिल के फोर में पड़कर यह क्या किया? इसलिए मैं चाहंगा कि इसके बारे में विस्तार से नदी जी बताएं और मैं इतना जरूर कहना चाहता है कि माननीय पती जी यह प्रवस्य बताएं कि रेशम को देश में कैसे ग्राप डेबलप करेंगे ग्रीर इस उद्योगों में लगे लोगों का कल्याण कैसे होगा (समय की घंटी)

उपसमाध्यक [डा० (श्रीमतौ) सरोजिनी महिषी] : यादव जी, प्रव धापसे प्रार्थना करती हूं कि खतम कीजिए

श्री जगदम्बी प्रसाद यादव : मैं खतम ही कर रहा हूं। मैं नाम ही तो ने रहा हूं। कुछ कह ही नहीं रहा हूं।

दूसरी बात किसान के बारे में, दूसरे, माननीय सदस्तों ने भी कहा, लेकिन में कहना चाहना हूं कि हर उद्योग का, हर व्यापार का बेसिक आधार किसान होता है चौर मैंने देखा है, जानने की कोशिश की है, दमरीका जो सबसे वड़ा उद्योगणील है, उसका आधार किसान है, उसके प्रोडक्शन पर उनकी उन्तित हुई है। प्राज प्राप हुमारे किसान की क्यास को लें, तो उसकी मुरक्षा की कोई गारण्टी नहीं है, हम उसे गारण्टी नहीं दे पा रहें है। उसी तरह से हम खादी उद्योग, जिसमें लाखों लोग लगे हैं, इसमें

हैंडनम भी है, चर्बा भी है और यह खादी उद्योग हमारी स्वतंत्रता के साथ, हमारे रचनात्मक कार्यों के साथ, हमारे जीवन की प्रक्रियायों के साथ एकमय हो गया है। लेकिन उनको विकसित करते के लिए जितनी चिता हमारी सरकार को और हमारे सरकारी बड़े यविकारियों को मिलों की है, उतनी भी चिना प्रापने इन खादी वालों के लिए नहीं की । चंकि यह चिता प्रापकी थी. हमारे सरकारी नौकरों की नहीं थी। इसलिए मैं चाहता हूं कि खादी का भी कुछ विस्तार से वहाएं । खादी के भी जहां लोग भिनते है, कहते हैं कि हम तो ड्राइव-ग्राउट होना चाहते हैं । एक ग्रोर हैंडन्म जाना चाहता है. दूसरी ग्रोर खादी जाना चाहती है, तीसरी बोर रेशम भी जा रहा है स्रोर किसान भी जो है, वह भी जा रहा है। तो मैं प्रापसे इतना ही निवेदन करूंगा कि देखिए इस बारे में भी ग्राप सोचिए।

यब हार्वेस्टर या रहा है पंजाब में तो हार्बेस्टर आएगा, लेकिन मारा कीन जाएगा ? मारा जाएगा विहार और उत्तर प्रदेश का मजदूर जो लाखों की संख्या में पंजाब में काम कर रहा है। सब मिल को मोडर्नाइज कर रहें है, पावर-लुम आगे बढ़ेगा, महाराष्ट्र और गजरात आमे बढ़ेगा, लेकिन उत्तर प्रदेश थीर विहास का जो बनकर है, वह मारा जाएगा । कहीं तीर चलता है श्रीर निशाना कहीं पड़ता है । इसका कोई हिसाब धापने नहीं किया । इस प्रकार से आप विहार धीर उत्तर प्रदेश के बुनकरों की हत्या करेंगे और हो सकता है तत्काल लोगों को पता न लगे। कल ही भेरे एक मिन बता रहे थे नि मद्रास में पहले वंहां की सरकार ने इस नीति का स्वागत किया लेकिन जैसे ही पता चला, किसी के कामबाय तो दोडे-दोडे सापके पास साव्यक्ति यह नीति ठीक नहीं हैं।... n.

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एक माननीय सदस्य: फिर ऋतुझ दिया जाएगा तो स्वागत करेंग sotto 247

SHRI M. S. -RAMACHANDRAN (Tamil Nadu): Madam Vice-Chairman, I rise to support the new textile policy which is a concrete expression of the Government's anxiety to ensure the textile Industry to regain its preeminent position. At the same time, I would also like to avail this opportunity to draw the hon. Minister's attention to certain doubts and deficiencies.

Under this policy the Government have decided to give the textile industry lull flexibility in use of fibre and allowed creation of new capacities and ixpansion, both in spinning and weaving. This should naturally go, a long-way to ensure availability of quality fabrics at cheaper cost. The basic ibjective of the Government to make ivailable quality fabrics at reasonable irices to the consumers could be ichieved in a reasonable time if only ve have the honest cooperation of the extile managements.

The New Textile Policy also promis-s progressive reduction in fiscal levies n manmade fibres. I doubt very luch the effective usefulness of this roposal. I am not against any reduc-on in levy to man-made fibre, but I kpect more favourable terms to the rtton fibre. As we all know, -.our

country is one Of the major cotton growing countries in the world. Substantial sector of our population consumes more cotton fabrics than man-made fibre fabrics. This policy would have been accepted is more balanced if there had been more liberal terms to cotton fibre to ensure availability of more and cheaper cotton fabrics to masses of this country and reasonable return of the farmers growing cotton.

Statement on Textile Policy

Apart from this, I am afraid, this will affect the cotton spinning industry. Sir, I come from Tamil Nadu where the Textile Industry is predominantly cotton spinning. With more <md more favourable fiscal relief to composite mills and man-made fibre, the cotton spinning mills in Tamil Nadu will suffer more and more. I demand a categorical assurance from the hon. Minister that interests of the cotton spinning sector will be taken care of in the implementation of this New Policy.

One glaring omission in the New Textile Policy relates to the mushroom growth of a new section in the name of Waste Cotton Spinning. In late sixties, waste cotton spinning units were given licencos to work with less than 2,000 spindles, to produce coarse cotton yarn below 10 counts, using only waste cotton. In course of time, large number of these units have come up. They have any number of spindles and they produce any count of yarn using good cotton. They install only secondhand did machinery and pay very low wages to workers. In practice, these units are free from all rules and regulations. I appeal to the hon. Minister to take suitable measures to bring these waste-cotton spinning mills under some sort of discipline.

This policy allows clasure of nonviable units. I also agree that nonviable units must be closed when there is no other alternative. Our experience shows that most of these sicknesses is only man-made sickness, to be more specific management-made sickness. In several cases,

sickness was due to management's deliberate acts of diversion of funds to their familyowned new units in the same industry or other industries. Though the aills have become sick, these managements are more healthy and prosperous. It is only the financial institutions like I.D.B.I. and banks' who have lost their money and the workers who have lost their jobs. I request the Government to expedite giving effect to the measures announced by the Finance Minister in his budget speech against management who were responsible for making a mill sick. I also request the Government to evolve suitable schemes, providing for greater degree of supervision and control by financial institutions and to diagonse sickness before it becomes incurable.

Even before the New Textile Policy was announced, there were a large number of closure of sick mills resulting in unemployment of several thousands of workers. Provision for closure in the New Textile Policy has given rise to fears in the minds of workers about possible further loss of employment. These fears can be allayed only if the Government comes out with details of an effective rehabilitation programme. I am happy to note that the Government have alrea. dy created a Rehabilitation Fund. Retraining and reemployment of workers should be under taken in an effective manner.

I welcome the Policy of the Government regarding compulsory registration of all powerlooms. This is a welcome move in the right direction. The present unorganised industry of the powerloom sector is posing problems both to the organised textile mills as also to the handloom weaving sector. However, I would He to caution the Government to take lessons of their failure in the Past in this direction. On several occasions earlier Government did attempt to bring the powerloom sector under some discipline. Whenever attempts were made to issue licences to unauthorised looms already installed, it only ended up with few looms getting registered and

licenced. Sale of looms not authorised and sale of licences without looms have become a day-to-day routine. It is, therefore, very essential that' all the looms should be registered and brought under some of regulation. At (he same time, I feel, it is not desir able to allow any additional looms in the so-called powerloom sector. It is equally essential to see that the ex isting powerlooms are enabled to fun without imposing any additional ction fiscal burden on them. It will reduce the gap between their cost of produc and that of the composite mills. As at present, it so han pens that the composite mills are situated more in the western region of the country and the cotton spinn ing mills are situated more in Tamil Nadu and rest of the Southern States. This imbalance should be gradually regulated in a manner without affect. ing the economy of the mills. It is also necessary that spinning mills in the Southern region should be helped to have the required number looms, and those mills should also be come composite mills in course of

Regarding the handloom sector, in my opinion, the relief, if any, given is too inadequate. With all the problems on hand, it is only the handloom industry that provides employment to a larger section of the people engaged in the textile industry as such. I would, therefore, appeal to the hon. Minister to examine whether anything more could be done *to* the hand-loom sector.

In my opinion, giving the responsibility of producing controlled cloth to the handloom sector by itself js not a relief to the handloom sector. It is more a case of relieving the composite sector from the burden of producing the controlled cloth and just passing on the burden to the ill-fated handloom sector. Unless the hand-loom sector is assured of regular availability of yarn at a reasonable price, it will be too big a burden for the handloom sector to bear and discharge. It may also affect the availa-

[Shri M. S. RamachandranJ bility of controlled cloth to. the poor people of the country. At this .stage, 1 would like to invite the attention of the hon. Minister that no section of the textile industry including the cooperative sector which are supposed to be co-operative venture of hand-loomhave not been themselves. weavers helpful to the handloom sector. In spite of directions from the Textile clear Commissioner to the spinning mills that a specified quantity of their production of varn should be only in banks, none of spinning mills including the co-operative . mills follow those directions. unfortunate that the Inspectorate of Textile Commissioner's office also did not take serious note of the lapse. As a result, there were very often periods of nonavailability of even at unreasonable prices. Unless varn the Government makes up its mind to help the hand-loom sector by making available regular supply of yarn at reasonable price, this sector which is not only providing employment to larger section of the people but also very dear to the Father of the Nation, will have its natural death in course «of time. I, therefore, repeatedly appeal to hon. Minister to re-examine the policy with regard to suffering of the hand-loom sectors and I hope the hon. Minister will react favourably. With these words, I welcome and support the New Teitile Policy.

SHRI GURUDAS DAS GUPTA (West Bengal): Madam Chairperson, let mc say at the beginning that the Textile Policy was formulated without consulting; the trade unions at all. This *is* an example how the Government would like the participation of the workers in the execution of its own policy. Let me also state that the Report: of the Textile Enquiry Commission was not published because it would have made the position of the Government inconvenient. Under this situation, we are discussing the policy called the Textile Policy.

Madam, the first noint that arises Whom shall this policy benefit;

whether millions of Indian people riving on the povertyline or just above the povertyline will be able to get cloth, price within coarse cloth, of course, at a their meagre purchasing power? My point is wh.eth.sr this policy shall result in the increase, of production at a less price for the millions of the Indian people. I would like the hon. Minister to tell us whether this policy shall generate more employment opportunities in the country as a whole, which will give the people a little more purchasing power to buy a little more food and cloth for the millions. Thirdly, i would like the Minister to tell us whether the policy will result in the punishment of the management of the NTC mills who had been misusing their office and making money for their own benefit. Fourthly, I would like to ask the Minister to explain kindly whether this policy wil punish the private mill owners who had been exacting as much as possible from the industry diverting the funds from this industry, investing it somewhere else, may be, outside the even eating up the contributions country, made by the workers to the ESI and the provident tuna's and thereafter discarding the industry as a sick industry. All these questions are relevant just to come to the conclusion whether the policy is progressive or regressive, reactionary or it will mean a little more advance. To raise the question again who will benefit by this policy, let me quote Madam Chair-person, not a radical Congressman, neither shall I quote Mr. Maken. whom you might not have forgotten, who, on the day before he was murdered, delivered a speech in Lok Sabha, and I shall request the Minister himself to keep in mind that I shall not quote people like this, but I shall be quoting the Secretary-General of the Indian Cotton Mills Fede~ ration. I am in possession of a statement issued by him published In the Financial Express on the 23rd July, 1985. The gentleman says and it is his statement. He begins the state.

ment of the research bureau and 1 quod- "Almost all the demands of

the mill sector as to the parity with the powerloom, freedom, of the fibre use, adequate availability of fibres, liberal and concessional import of the machinery for modernisation, permission for closure of nonviable units etc. has been conceded by the Government." Thei»e ends the statement of the bureau. Then there is the comment of the General Secretary. He says; "In fact, this is so," What a 'great character certificate for the Minister himself and what a great compliment for the policy that he tends to pursue in the country! Therefore, this is a policy which in the opinion of Mr. Radhakrishna. Gen. eral Secretary of that organisation it is in his words, that this policy shall benefit not the small powerloom sector, not the small handloom sector, not the NTC mills, but the big textile barons for whom he has been too generous to offer concessions, for whom he has been too generous to offer liberal import licences, for whom he has been too generous to give the right to close down the mill, which they consider to be non-viable. Therefore, it is clear -whom the Minister serves, who will benefit from the policy that he stands to explain . today in the House.

To give an example, Madam Chairperson, let us take the example of the janata cloth which was produced by previously by NTC. The task of producing the janata cloth for the starving millions was the responsibility of lhe NTC mills. What was the target? The target was 65 crore square metres. Even then the NTC mills could not reach the target. It reached somewhere 35 to 40 crore square metres. It was their production. The NTC mills could not reach the target. Now the Minister has given the task to the handloom with much less productivity. He expects the handloom sector to reach the targetted production.

SHRI CHANDRA SHEKHAR SINGH: Sixty-five crore square metres was the target not for the NTC. It was for NTC plus the handlooms and the NTC reached the target.

SHRI GURUDAS DAS GUPTA: It was never reached.

SURI CHANDRA SHEKHAR SINGH: It was Beached.

GURUDAS DAS SURI GUPTA: The Minister's. statement strengthens point. The production was never reached. The 65 crore square metre reached. NTC The did not produce enough cloth, even the rate., of two yards per head at Indian for the' population. Is it not true? If this was true previously, it is going to be true more so in the future because handloom sector has much less productivity. How can he come to the conclusion? A power-loom# a worker in a factory can work four looms and can produce 120 square metre; in handloom a worker can work one loom and can produce 20 to 30 square metre. Therefore, my point is, this policy will result in non-avail-abfuity of cloth production will be less and in the present system that we are living if the production is less price is bound to be high and it will go in the black market. Can the Minister tell us that it did not go into the black market? In the case of Calcutta NTC mills; the controlled cloth went to black market; it was sold to fictitious buyers and money could not be realised and the man; Mr. Banerjee; has not vet been prosecuted according to the criminal law. If that was the situation previously; more so will be the situation in the coming period. Therefore; this policy will not only ruin the NTC mills; it will not only ruin the handloom sector; it will mean less cloth for the people. Why?. Hand-loom sector is known for its own characteristic brilliance Now the sector which is known for its characteristic brilliance is being asked to produce Janata cloth; and it will never reach the target. Therefore; the handloom will lose all briluance, nor will the target be reached. On the other hand, you do not. ask NTC mills to produce Janata cloth. It means. NTC mills will have to enter into unequal competition with Gwalior Rayon, with Mafatlal and the other big textile giants who have

[Shri Gurudas Das Gupta] modernised their industrial machinery and for whom he has the generosity so well. It means, NTC mills are going to be closed; NTC mills wili. be declared unviable and more unemployment is in the offing, more retrenchment is in the offing, more misery lor textile workers in the offing. That is what our Minister stands for. (Time bell rings) only two minutes, many speakers have spoken much longer. Therefore, this policy will result' in misery, unemployment, less production and more prices.

The point is, whom does this policy help? It only helps the big giants; big giants will eat up small people. As a result, NTC mdls will be closed; more unemployment will be there. It is the Tatas, the Birlas, the Mafatlal, the Goenkas, the Kotharis, the Sarabhais and people like that who have been fleecing the country, who stand to benefit by the policy that the Minister has initiated. It is not the language 1 am speaking; it is the language (.... (Interruptions). I think I could reproduce the statements that the Congress people made in the Lok Sabha. And I tell you one thing. On 12th of September there is going to be a strike in Calcutta. INTUC also is in support of the strike. What is their main demand? The main demand is reversal of the textile policy; the main demand of the strikers is reversal of the jute policy. Therefore, I compliment the Minister because his policy has resulted in our unity, beginning from INTUC, the AITUC. the CITU in West Bengal. There is going to be Bengali bandh and I feel if this policy is pursued by the Government we shall be having India bandh next time with the support not of left but with the support of many of our friends who are sitting there who are now supporting the Minister and many of whom will be forced to support us in the

period (Interruptions). Akalis were always your friends; don't forget who was with Bhindranwale, Electricity is not concession. who touched the feet of Bhindranwale. I will not

Statement on Textile Policy name him who touched the feet of Bhindranwale.

रामानन्द यादव : महोद्या, में टैक्सटाइल पालिसी के समर्थन में खड़ा ह्या हं। मझे अफसोस है कि हमारे मिल बेस्ट बंगाल के यह कहते हैं कि इस टैक्सटाइल पालिसी से बिरला को फायदा होगा, टाटा को फायदा होगा लेकिन उनके चीफ मिनिस्टर- ज्योति बस् ने अभी दो दिन भी नहीं हुए कलकत्ता में सभी देश वेः बड़े-बड़े पूंजीपतियों . . .

भी रामानन्द यादव : जरा सनिये तो सही ।... (व्यवधान) ... मेंडम मेरा समय बरबाद हो रहा है।

उपसभाध्यक्ष [डा० (श्रीमती) सरीजनी महिषी]: ग्राप उनका जवाब दे रहे हैं। . . . (व्यवधान) . . .

श्री रामानन्द यादव : आप खडे हो गये हैं ब्रापको भी मैं जवाब देता हूं। . . . (व्यवधान) . . .

मेरा समय बरबाद कर रहे हैं। ये सब हल्ला कर रहे हैं। ये बर्दाश्त करने के लिये तैयार नहीं है। ग्रभी ज्योति बस् जी ने जो कि वेस्ट बंगाल के चीफ मिनिस-टर है उन्होंने इस देश के बड़े बड़े पंजी-पतियों को बलाकर कहा कि वेस्ट बंगाल

उपसभापति महोदया पीठासीन हुईं।

को कैसे इम्प्रव किया जाये ? ग्राप यहां इंडस्टी लगाइये। हम श्रापको कंसेशन देंगे, विजली में देंगे, वाटर में देंगे, एकानामिक कंसेणन दॅगे ...(व्यवधान)...

GUPTA: Tax is concession.

श्री रामानन्द यादव : वैठिये वैठिये ।

मैडम, ये जो लोग हैं, इनके लिये कहने की बात कुछ तथा करने की बात कुछ ग्रौर होती है। एक तरफ ये पंजी-पतियों को कंसेशन देंगे ग्रीर दूसरी तरफ यहां पर इस तरह की बात बनाएंगे, यह इनकी ग्रादत है। दूसरी वात, हमारी जो

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बहुत जय लिलता जो हैं, जब मैं खड़ा होता हं तो वह भड़क उठती हैं। न मालम भेरे खिलाफ उनको क्यों कोच या जाता है। जब मैं कुछ इंटरफियर करने की कोशिश कर रहा था हो उनका बेहरा ऐसा तमतमाया जैसे मैं जंगल का कोई शेर हं, ऐसा मझे लगा। तो मैं बहन . . .

Short Duration

Discussion on the

कुमारी जयलिता: शापने यह नहीं कहा कि मैं शेर हैं।

 उपसमापितः आप अगर जंगल के शेर होते तो यह डर जाती।

श्री रामानन्य यादव : में जानतां हं कि इनकी अपनी कमजोरी है। इनको बेबरमं को भी खण करना है, हैंडजम मेक्टर को भी खुश करना है. टैक्सटाइल मैंग्नेटन को भी खुश करना है, लेकिन जो उन्होंने कहा क्या उनकी पार्टी का कैरेक्टरिस्टिक है, आपका कैरेक्ट-रिस्टिक है कि सब लोगों को खुश करना

कुमारी जयललिता: माफ करना. यापने मेरा भाषण ठीक से नहीं सना। फिर पढिये।

श्री रामानस्य यादवः मैडम, सरकार ने यह नई पालिसी जो एक्सपोर्ट करने की प्रिपेयर की है इसके वेरियस कारण हैं। रिक्विजिट क्लाथ जो पर-कैपिटा वढना अहिए था वह नहीं वढा ग्रीर इतना पैसा उसमें पम्प करने के बाद भी बहत हा इंडस्ट्रीज सिक कर गई। ''पर हेडें'' जितना प्रोडक्शन होना चाहिए उसकी माता भी नहीं बढ़ी है । इसके लिये मिनिमम टारगेट जो फिक्स किया गया, थ्यो डिफरेन्ट सेक्टर का, मिल सेक्टर का हैंडलम सेक्टर का श्रीर पावर सेक्टर का. वह अचीव नहीं हुआ। केवल पावर नेक्टर ने अपना टारगेट अचीव किया है, जेकिन हैंडल्म सक्टर श्रीर मिल सैक्टर ने अपना टारगेट अचीव नही किया। इससे भी गवनेमेंट बाध्य हुई इसके लिये एक एक्सपटी कमेटो बैठे जो देखे कि हर वयं इस तरह से सिक मिलें क्यों हो जाती हैं, कपड़े की पैदाबार क्यों नहीं बढ़ रही है, कीमतें क्यों बढ़ती जा रही है। इसके कारण जो खेबर है वह ग्रन-इक्टल ईड हो जानी है। सबसे अधिक 867 RS-9

ग्रन-इम्पलाइमेंट हैंडलुम सेक्टर में है। 75 लाख आदमी हैंडलम सेक्टर में काम करते हैं। मैं जानता हं कि जो बार्गनाइज्ड मिल है, देड युनियन हैं इनके मजदरों की, उसमें इनके प्रतिनिधि नहीं है।

उपसमापति : रामानन्द थादव जो, एक मिनट मैं आपका ध्यान इधर खीचना चाहती हूं कि हम लोगों को यह डिसकजन 6.15 बजे तक खत्म करना है। इसके बाद हाफ एन आवर डिसकशन होगा जो कि 6 वजे शरू होना चाहिए या। वह 6.15 वजे शरू होगा । इसलिए कुपया संक्षेप में सब मेम्बर बोलें तो... (व्यवधान) ग्रगर ग्राप जवाब का इतजार करना चाहुँगे, तो कम बोलिय और अगर आपको जबाब नहीं चाहिए तो

We will finish the discussion today whether he answers or not.

SHRI YOGENDRA MAKWANA (Gujarat): Madam, it will go up t* 8.13 p.m.

उपसभापति : बस, बो फिर बीफ हो जाइये।

श्री रामानन्द यादव : तो आर्गेनाइज्ड सैक्टर भी ... (व्यवधान)

disturb.

THE DEPUTY CHAIRMAN: Don't

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): I want t» make one submission. There are so many speakers from this side and that side. How are we going to finish by (J.15 p.m. today? If you want, you Can extend it.

THE DEPUTY CHAIRMAN: No, it cannot be extended. It has to be finished within the time allotted to it. R has to be finished today.

SHRI VITHALRAO MADHAVRAO JADHAV: Why is more time given I* some Members at the cost of others'? I do not agree with that.

उपसभापति : ग्राप दो मितर खटम कर दीजिए।

श्री रामानन्द **याद**य : इसका क्या मतलब कि दो मिनट में ...

Short Duration

Discussion on the

उपसभापति : इसका यही मतलब है कि ग्राप खत्म कर दीजिए।

श्रो रामानन्द यादव : मरा सारा समय इन लोगों ने ले लिया ग्रीर मुझको पेनेलाईज कर रहे हैं। एक महिला न मझे पेनेलाईज किया. अब आप भी मुझे पेनेलाईन करना चाहती है। मुझे पेन-लाईज मस की जिए।

THE DEPUTY CHAIRMAN: I want to be very strict. (Interruptions). You should address the Members.

श्री रामानन्द यादव : यह एक्सपर्ट लोगों ने एन्टायर टैक्सटाईल पालिसी को रिस्ट्वचर किया है . . . (व्यवधान)

श्री जगदम्बी प्रसाद यादव: यह जो . . . (ब्यवधान)

उपसभापति : मैं सभी से बोलगी कि ग्राप डिसटर्ब मत करिए। श्रगर ग्रापको इतना ही शौक है, तो ग्राप ग्रपनी... (व्यवधान)

श्री जगदम्बी प्रसाद यादव: सभी लोगों ने लोक सभा में... (व्यवधान)

श्री रामानन्द यादव : यह मेरा समय बर्बाद कर रहे हैं.... (व्यवधान)

श्री जगदम्बी प्रसाद बादव : मेरी यह जानने की कोशिश है कि (व्यवधान)

उपसभापति : ग्रापका समय ग्राएगा तो ग्राप मेंदी जी से पुछिए । उनके पास रिपोर्ट नहीं है; वह तो खुद भी वुछ रहे हैं।

श्री जगदम्बी प्रसाद यादव : तो यह रिपोर्ट कारेफरेंस क्यों दे रहे हैं ?

थी रामानन्द यादव : यह मेरा समय वर्बाद हो रहा है। मझे श्वाप पेनेलाईज मत करिए... (व्यवधान) ऐसा है मैंडम ... (व्यवधान) बोलने दो ना भाई। मैडम हैंडलूम को इस इण्डस्ट्री में काफी त्वज्जह दी गयी

Policy है। हैंडलुम सैक्टर को जितनी भी सविधा देनी चाहिये थी, मंत्री जी ने कोशिश की है, एक्सपर्ट कमेटी ने कोशिश की है कि हैडलम सैक्टर जिसमें सबसे घधिक लोग एम्पलायड हैं, इस सैक्टर को हम ग्रधिक से ग्रधिक लाभान्वित करें। साथ ही साथ काटन कारपोरेशन ग्राफ इण्डिया केरोल को इसमें डिफेंड किया है, एनजार्ज किया है। इस पहलू को भी हमारे मिलों ने समझने की कोणिश नहीं की है ग्रीर साथ ही साथ नेणनल हैंडलुम कारपोरेशन है, जोकि बीवर्ज की नीइस को कैटर करता है, उसकी भी पावर को, शक्ति को बढ़ाने की कोशिश की गयी है। इसे पालिसी के माध्यम से जो बीवर्ज सैक्टर है, उसका कीनसा फायदे का काम इस पालिसी में एन्य मेरेट किया गया है, उसकी मैं बतलाना चाहता हं। जहां तक सबसे बड़ा काम जो देहात में वीवर रहता है, उसको क्या मिलना चाहिये ? यानं का सप्लाई । टैक्सटाइंल पालिसी में इस बात की कोशिश की गयी है, इस बात को बतलाने की कि इस पालिसी के माध्यम से यार्न की सप्लाई देहात में बीवर्ज को निश्चित रूप से मिलेंगी। (समय की घंटी)

साथ ही साथ पहले वह यानं वहत महंगे रेट पर किलता था, ग्रब वह राजनेबल प्राईस पर मिलेगा । इसके साथ ही वीवर्ज को लोन मिलेगा चार पोस्ट-लोन भी मिलेगा। अगर उसने छवडा तैयार कर लिया ग्रीर तैयार करके उसका मार्केटिंग वारना चाहता है, तो मार्केटिंग करने के लिये उसको फैसिलिटी मिलेगी। (समय की घंटी) मैडम्, जरा...

उपसभापति : नहीं यादव जी, दूसरे लोग भी बोलने वाले हैं। ग्राप इतने मिनट बोल चके हैं, और अगर अब आप बोलेंगे, तो रिकार्ड नहीं होगा Let him speak for half an hour. Please don't record.

भी रामानन्द यादव : *

उपसभापति : ग्राप ग्राग् मेंट न करिय ।

Not Recorded.

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श्री राम नरेश कुशवाहा (उत्तरं प्रदेश):
माननीय उपसभापति महोदया, हमारे
मित रोज-रोज कसम खा रहे हैं, 21
वीं सदी में चलना है श्रव यह है 1985,
सभी 15 वर्ष वाकी हैं इसमें, रामानन्द
जी कूद कर पहुंच जायेंगे 2001 में
अब महोदया, यह 15 सीढ़ी जो
कूदेंगे, तो इनकी हड़ी श्रीर पसली
बचेगी कि नहीं, यह मैं नहीं आनता ?
भायद यह पहलवान हैं, इसलिये इनकी
हड़ी वग जाए?

उपसभापति: कुमवाहा जी, 5 वजकर 44 मिनट पर आपको अपना भाषण खत्म करना है, इसलिये आप चाहे टैक्सटाइल पालिसी पर बोलिये या फिर रामानन्य यादव जी पर बोलिये?

श्री राम नरेश कुशवाहा : में टैक्स-टाइल पालिसी पर बोल रहा है । ठीक यह वैसे ही है, यह पालिसी वैसे ही है। हिन्दस्तान में गरीबों को सभी नारा देते हैं कि रोटी, रोजी ग्रौर कपड़ा देंगे। लेकिन ग्रभी तक दो गज भी कपड़े का ग्रीसत हिन्दरतान में नहीं बना। अभी कहा गया है कि एकदम एक्सपटं लोगों ने यह कपड़ा नीति बनाई है। ग्रब में नहीं समझता कि कीन से एक्सपटे थे। मिल वालों ने कहा कि हम कपड़ा नहीं बनायेंगे, तो ग्रापने कहा कि मत बनाग्रो । उन्होंने कहा कि एक्सपोर्ट करेंगे, भ्रापने कहा कि एक्सेपोर्ट करो। उन्होंने कहा कि इंपोर्ट करेंगे, तो ग्रापने कह दिया कि इम्पोर्ट करो । उन्होंने कहा कि एक्सटेंशन कर लेंगे तो कह दिया कि यह भी कर लो । उन्होंने कहा कि बन्द भी कर देंगे, तो कहा कि बन्द कर लो। इसमें कीन एक्सपर्ट का काम है, मैं नहीं समझता। मैं श्रापसे अहरना चाहता, ह कि ग्रगर हिन्द-स्तान में रोटी और रोजी देना है, तो कम्प्यटर ग्रीर रेशनालाइजेशन से नहीं दे सकते। श्रापके यहां पंजी की कमी है, ग्रीर हाथ ज्यादा है। विदेशों की नकल करने पर हमारी हड्डी-पसली ट्ट जायेगो । जैसे छत पर से 15 सीढ़ी छोड कर कदने वाले की हालत होती है। जितना मणीनीकरण करेंगे, उतने ही

हाथ बेकार बनेंगे और पूजी भी ज्यादा लगेगी । महोदया, मैं प्रापंसे कहना चाहना हं कि सीमेंट फैक्ट्री में एक मजदूरका काम देने में 2 लाख 98 हजार 884 रुपने लगते हैं, तेल और गैस में 7 लाख 76 हजार 770. उर्वरक ग्रीर रसायन में 1 लाख 80 हजार 547, उवरक निगम में 3 लांख 51 हजार 765, भारत प्रोसैंस घीर मकैनीकल इंजीनियरिंग में 36 हजार 603 ग्रीर नेजनल दैक्सटाइल कापोरेजन में 17 हजार 7201 अब महोदया, इसी के अनपान में जरा चले बाइए तो मिल में बया लगता है प्रति हथकरघा पर काम देने में 50 रुपवा, पावरं लम में 200 रुपया, पहले का श्रांकड़ा है लेकिन हिसाब में लोई फर्क नहीं पड़ेगा, स्वचालित मिल मे 1600 रुपया उत्पादन उसी में हथकाऱ्या पर होगा चार गज, पावरलुम पर होगा 20 गज और मिल में होगा 80 गज । ग्रगर पंजी को हथ-करधा श्रीर पावरलम में बदल दिया जाए तो हथकरघा काम देगा 20 ब्रादमी की, पावरलुम देगा 8 आदमियों को और निल देगा एक आदमी को काम । महोदया, हथकरघा को तो छोड़ दिया लेकिन हैंड-लूम और मिल को एक साथ पाननीय मंत्री जी ने मिला दिया । इन दानी की समान स्तर पर माना जाएगा । जया मैं ग्रापसे पुछ सकता हं कि जितना हो लाजे स्केल पर उत्पादन होता है उतनी ही लागत कम पड़ती है। जितना ही छोटे स्तर पर उल्पादन होता है उतनी ही ग्र**धिक लागत पड़ती** है। तो क्या यह छोटे सैक्टर पावरलम ही सही हैडलम तो मरेगा ही पावरलुम को भी मरने छ। इंतजाम कर लेना है कि वह अभी मर जाए और सरकार की कोई मुक्किशिय नीति तो है नहीं, गल्ला पैदा करते के लिए कहा तो हमने पैदा कर दिया. रखने का गौदाम नहीं है । चीनी जब हम पैदा कर लेते हैं तो गन्ना जलाना पहता है ग्रीर चीनी गोदाम में रिसने जगती है श्रीर अब हम बाहर से मंगा रहे हैं। ठीक वही हालत है मिलों को छट देने से कपड़े का अगर उत्पादन बढ़ेगा और यह रेट कम होगा तो उसे खरीदन बाला

Discussion on the

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श्चि राम नरेश कशवाहा

तो चाहिए । यह प्रचेजिंग पावर कैसे बहेगी, कय-जनित कैसे बढेगी विना काम विए हर ? अभी मंत्री जी ने कहा कि 10 लाख आदिमयों को रोजगार मिलेगा हमारे मिलों ने कहा है कि 10 लाख बेकार होंगे तो इक लाला जी थे। वे नदी के किमारे पहुंचे अपने दो बच्चों को कंधी पर लेकर बह दो डग गए, उन्होंने हिसाब लगाया कि दो डग पर इतना पानी है तो पूरे 10 डग पर इतना पानी होगा । तो श्रीसत लगाया कि 4 या साढ़े 4 फीट से कम पानी है । चल दिए, तीसरे डग पर बाते हैं तो गड़डे में गिर जाते हैं। बच्चे बन्ध गए और आप बहकर किनारे पहुंच यर उस पार. वहां जाने पर उन्होंने कहा कि लेखा-जोखा काहे और लड़का ड्वा काहे ? क्रीक वही हालत माननीय मंत्री जी की है । मैं प्रापसे कहना चाहता हूं कि ग्ररीबों की कीमत पर ग्राप मिलों को जो सुविधा वेत जा रहे हैं ... (समय की घंटी) ... मैं उन लोगों में से नहीं हूं कि प्राइवेट क्रेनेटर को गाली दूं 4 हमारे पब्लिक केन्द्र ने हमारे प्राइवेट सेक्टर की बुराइयों भौर पब्लिक सेक्टर का ब्राइयों दोनों को एक साथ ले लिया है और प्रच्छाइया दोनों की खोड़ दी हैं...

उपसमापति : कुनवाहा जी, आपके यांच मिनिट हो गए....

श्री राम नरेश कुशवाहा : ग्रगर ग्रापकी इजाजत नहीं होगी, तो एक शब्द नहीं बोलंगा । लेकिन लोगों ने पांच की बजाय दस-दस, पन्द्रह-पन्द्रह मिनिट लिया है।

उपसभापति : वह तो गलत काम किया है। Two wrongs can not become one right

थी राम नरेश कुशवाहा : ती मान्यवर, में ग्रापसे कहना चाहता है कि आगा बांटने की बात हो रही हैं। राशन की तो सारे देश में चीनी वंटती है, ग्रव मैं समझता हं कि गांव के जो लोग हैं, उनको मालम होगा कि उनके गांव में कितती चीनी बंदती है और वही हालत हैंडलम के बनकरों क बागे की होने वाली है।

कांगजात में सब बंट ही जाता है, सस्ती दर में बंद ही जाता है; कोई भ्रष्टाचार नहीं लेकिन वास्तव में मिलता किसी को सही दाम पर नहीं और नहीं टाइम पर मिलता है, उनको रूला-रूलाकर मिलता है।

Policy

महोदया, ग्रगर मंत्री जी 21वीं सदी में चलना चाहते हैं । तो मैं झापसे कहंगा कि श्राप मिल का कपड़ा बाहर भेजिए, बढ़िया से बढ़िया कपड़ा बनवाइए, ग्रधिक उत्पादन करवाइए, जैसे कि रेणकट में विरला साहब के थर्मल पावर में 90 मेगावाट का जो है. उसमें 120 मेगावाट विजली पैदा होगी और हमारे जो 3000 मेगावाट के हैं, उन्होंने 700 से 1000 मेगावाट तक या इससे अधिक नहीं किया। तो प्राइवेट सेक्टर को जो अच्छाइया हैं, उसे क्यों नहीं ले रहे हैं ? बराइयां तो सब आप लेना चाहते हैं। इसलिए महोदय, मैं बापसे कहंगा कि इन बनकरों की रक्षा होनी चाहिए ग्रौर देश में जब तक रोटी श्रीर रोजी का अबंध नहीं होगा, रोजी का प्रबन्ध नहीं होगा तो रोटी का भी नहीं होगा और यह ग्रापकी कपड़ा नीति तो बनकरों को बेकार बनाएगी, अधिक से अधिक लोगों को बेकार बनाने के बाद कय-मिबत खतम ही जाएगी ग्रौर कपडे का जो लाभ आप सोच रहे हैं, वह आपको नहीं मिलेगा... (समय की घंटी)...

उपसभापति : श्री चिमनभाई महता

SHRI CHIMANBHAI MEHTA (Gujarat): Madam Deputy Chair person now I have to say

श्री राम नरेश कुशवाहाः एक मिनिद ग्रीर महोदया... (ब्यवधान)...

उपसमापति : कुशवाहा जी, मैं पुहली दफा यह बताना चाहती हैं हाऊस को, कि अगर चेयर चाहे और टाइम का सही मायने में बंटवारा करे, तो कोई मेम्बर बोल ही नहीं सकता। इसलिए आप लोग जो झगडा करते हैं समय के लिए, तो सोचकर करना चाहिए क्योंकि पांच मिनिट में ग्राप क्या बोलॅंगे तीन मिनिट में क्या बोलॅंगे ? चेयर कितना कोग्रापरेट करती है आप लोगों के साथ, इसका भी ब्यान रखना चाहिए ग्रीर ग्राप लोगों को भी कोपरेट करना चाहिए ... (व्यवधान).... यह समय आपका काउण्ट नहीं हम्रा...चिलए, एक मिनिट में खतम कीजिए।

Let him conclude, Mr. Mehta.

Short Duration

Discus/ion on the:

श्री राम नरेश कुशवाहा : महोदया, मेरे एक दोस्त ने कहा कि सिथेटिक धागे से कपडा तैयार करेंगे। सूती कपड़े की ही लंगी बनती है, बण्डी बनती है और मान-नीय मित्र हमारे डैंढ सौ दो सौ की साड़ी खरीदेंगे । महोदय, हमारे पास दस रुपया नहीं है लुंगी खरीदने के लिए, तो दों सी की साड़ी जो इ्यूरेबल होगी, उसको कहा से खरीदेंगे ? गरीब के सामने यह कहना कि संतुलित आहार करो, संतुलित खाना खाग्रो । सुखी रोटी तो दो वक्त की मिलती नहीं, संतुलित ग्राहार क्या करेंगे ? सिथेटिक धागा चलेगा, ग्रव लंगी खरीदने के लिए तो पैसा है ही नहीं कैसे खरीदेंगे सिथेटिक ? इसलिए सबसे ज्यादा जरूरी है कि परचेजिंग पावर हो और यह सिथेटिक द्यागा ग्रीर दुनिया भर का द्यागा उनको पता नहीं है कि आदिवासी किस तरह से नंगा रहता है, ब्रादमी गांव में उनकी पता नहीं है कि दो-दो गज कपड़ा लेकर उसमें से कितना ग्रोटता है, कितना पहनता है ? जिनको यह पता नहीं है, वह मिथेटिक धागे की बात करते हैं।... (समय की घंटी)...

हुए ग्रापसे निवेदन करूंगा कि सिथेटिक are mismanaging the economy. े जन के क्वांने के रामे कियाओं It applies to everybody.

" SHRI CHIMANBHAI MEHTA: Madam Vice-Chairperson, I welcome some of the aspects of the new textile

हुम सब लाग करत ह, वह उगड़ता जाएगा ... (समय की घंटी) ... ज्यों -ज्यों दवा की, मर्ज बढ़ता ही गया !

उपसमापति : श्री चिमन भाई मेहता । / यह रूल ग्राप पर भी एप्लाई करता है। कपया ग्रपना भाषण संक्षेप में करिएगा।

policy because they are step forwards compared to earlier, past policies, and tries to correct certain failures of 1978 and 1981. And, therefore, I think this House should give a serious consideration and should offer constructive suggestions for the new textile policy. First of all, 1 have to express some concern, because I come*.from Gujarat, that 24 textile mills were closed during the last few years. Only six have been reopened partially, and 18 mills are still closed. I am going to congratulate our Minister because a few days back in Bombay he declared that the textile mills of Ahmedabad were going to be nationalised soon and that the Government of India was going to offer certain loans, so that the mills . could be reopened and that the production could be Although the officiati announcement has not come it was announced in Bombay, and I read it in the newspapers. He may correct me. Lam congratulating him because he has considered the concern of the workers and also helped the situation in Gujarat.

Statement on Textile

Policy

My point is this, that mills are getting closed today. I think, around 70 mills are closed, and mainly the management is responsible. In the textile policy document so many causes have been given, but the most important cause is the mismanagement of the textile industry. And, therefore the textile industry, in consultation with the Finance Ministry and other Ministries, should work out a scheme that whenever there is an apprehension of a unit going sick, it should be taken over at that stage and not after the whole thing is closed down. Otherwise, there will be so many mills whiel) will remain closed. Therefore, some preventive measures also इसलिए में अपनी बात बतम करते should he worked out to teach a lesson to those who,

> After speaking about this, Madams 1 would like to say what is required at the new textile policy. Some of the Opposition speakers have spoken as 'it I they were not concerned with the pre

[Shri Chimanbhai Mehta] seat-day situation. This textile policy

dking care of the production and the growth of the production. This textile policy takes care of the consumer to provide a cheaper cloth. This policy takes care of the farmers so that cotton should be grown more and more and, that remunerative price should be ottered to them. This textile policy takes' care also of the workers' welfare, although I am little afraid whether with the modernisation of the mills the workers are going to

retrenched or not. That should be clarified by our Minister. With these i aspeqts which are very relevant for the new textile policy this potocy has taken care of the growth of production, the consumers' interests, and the farmers' interests and the workers' interests—I do not understand why the modernisation should be considered as trying to create more and more unemployment. W^en the State sector •as there, when 125 NTC mills are functioning under NTC and the State has taken care of the closed mills by taking them under its own management, let us not create only a fear complex. Let us warn the Minister that there should not be more unemployment, that there should not be more closures. They should be a little hopeful about it. We should also have some consideration for the foreign market also because we are according to, this policy earning, document, twenty per cent of the foreign exchange we are getting by exporting textiles. I may he corrected. The figure is a little more than what is indicated in other documents. Whatever it may be, textffies are one of the very important resources for earning the foreign exchange. therefore, the modernisation is a must, Those who are giving so many warnings about the modernisation, are not taking" any care of this export aspect or growth of our industry from that angle.

Now, about the handloom sector the people who do not wear the handloom cloth at all,' have shown concern about it. About the handloom sector, I have

through the document. gone handloom sector wants raw material, yarn. Yarn is going to be provided at a reasonable price and in the re Then the handloom quired quantity. sector is guaranteed about sake of its products. Regarding marketing handloom produce, the entire produce will be consumed by the State to pro vide cheap cloth or janata cloth for the people. Therefore, no problem of marketing is there.. The handloom. sector is also going to be modernised. It is a good thing. Then the handloom workers are going to be given housing facilities. It is a good measure. These handloom workers are also being given loans. When we are giving so much facilities to the handloom sector, I do not think that one should be panicky about this sector.

Of course, modernisation is required for the foreign market. I think all the aspects have been taken cars of. I once again request our Honourable . Minister that when the workers are retrenched by the mill owners the Government should ensure that there is modernisation without tears. Because the mill owners when they try to modernise, they try to overthrow the workers ruthlessly. That care should be taken, because the workers are supporting this Government and this textile policy. They should not suffer on this count. Otherwise one of the very good textile policy that has been formulated will suffer. In future the criticism might come that this textile policy was worked out in favour of some vested interests also.

With this warning, I welcome the new textile policy and request the Honourable Minister to take care about Implementation. Thank you.

THE DEPUTY CHAIRMAN: Prof. C. Lakshamanna, please take only five minutes.

PROF. C. LAKSHMANNA (Andhra Pradesh): Madam Deputy Chairman, since the time is a constraint, I will straightway take up the statement made by the Minister just now on the

of the House which has been a repetition of what he had made earlier that he is able to create ten lakh employment opportunities as a result of this textile policy. The reasons given are very simplistic that a worker works £or 150 days in a year and produces 4 metres of cloth per day. lie also stated that 900 million metres of cloth which would minus 300 million metres of cloth which is at present produced comes to 600 millionmMion metres of additional requirement. If 600 million metres are divided by 600 it will be one million

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or. Therefore, there are ten lakh employment opportunities. But my big but is: will the Minister realise the implication of this statement? It a person works for 150 days in —what type of employment is this

job opportunities in .handloom

all employment? Is it under-employment? Is' it unemployment?, Some hdn. friends have said that it has not crossed under-employment. As a result of this policy he will be creating

er-employment opportunities' of ten lakhs in this country by which he will be .only distributing poverty? He will

only distributing unemployment. On the other hand, if he is prepared to

rantee and assure this House that he would pay Rs. 10/-' per metre-if he is prepared to say "Let me assure on the floor of this House that I-will give Rs., 10 per metre for the cloth that is produced over and above the cost that is involved in giving the yarn and the incidental expenditure." Of course, it comef to 600x10x600/12-Rs. 500-which is still grazing on the poverty line; it is just perhaps a little above. Even if he is prepared to assure that he would give Rs. 10 per metre to that unfortunate weaver who is bringing in the employment opportunities then and then alone he -would be able to bring them above the poverty line. If that is the objective of this Government, let' this Government do whatever they want. What is the point in talking about millions or lakhs of job opportunities without realising the implications. Is it so simplistic? If it is so simplistic by now the country would

have been having full employment. But this Government for 37 years has failed and by advocating a policy of this na-. ture he is only making sure to the world that they are not serious about .i they are doing. This is the first point.

There are .so many points on which I have done research, but I am unable point them out due to constraint of lime. Then, I will read out one statement: 8 P. M.

'I agree that unless and until we can ensure regular supplies of yarn at reasonable price to the handloom weavers and until and unless, we can move towards modernization of the looms, it will not be possible to bring down the cost of production and unless we bring down the cost of production, it would be difficult to make it and it would not be possible to compete with the two other sectors".

This is a statement made—Madam,-do you know, who made this statement? The Minister of State for Commerce made this statement in this 'very House. Only about three months back, the Minister for Commerce made this statement in this House that unless

these three conditions are fulfilled, the handloom industry will not be able to compete with the powerloom industry and the mills. I now want to know: has the Minister taken any steps to ensure such conditions as laid down by the Minister of State for Commerce for itself? What are those steps taken? he made any efforts, envisaged any efforts to supply yarn at reasonable prices to the weavers?. How he will create ten lakhs of jobs in this country and fulfil' the target of creating ten lakhs of employment opportunities in this country. What is the effect this statement, Madam, which the Minister delivered on the floor of the House? Then, Madam, in pursue anee of the policy of modernization, of taking the country to the 21st century, they wanted to have a new textile policy for which a Committee was

[Prof. C. Lakshmanna]

appointed with the Secretary of Com merce as the Chairman and the Com mittee has submitted its report. Whe ther that report has been forming the basis for the new textile policy or not, we do not know, because this Commit tee's report has not been placed on the floor of the House. This House has every right to, know what is the con clusion drawn by the Committee which has been appointed? But you will not do it. At the same time you go one step further clarifying that it is sec-Tet. Is it a nuclear bomb? Is it some thing which is affecting the national interest sa much that you will have to classify that document as secret. There fore, I demand from the Minister for Textiles that he should make it possi ble to place the report on the floor of the House. (Interruption)....

THE DEPUTY CHAIRMAN: He started it a little late. Let him conclude.

PROF. C. LAKSHMANNA: I am concluding. I am concluding with two statement. These two, statements are arisingout of the two policy statements of 1981 and 1985. These are two statements of this very Government, if anybody wants to compare that what is the type of protection that is being given to handloom industry even in 1981 policy resolution and what is the type of protection that is being given in the 1985 resolution. Therefore, I draw the attention of this House to kindly go through these two reports. For want of time, I am not quoting. Otherwise, I would have quoted and showed how the present textile policy. as enunciated by this Textile Minister is nothing but a slap. a slur on the handloom weavers. He is kicking so hard at the back of the handloom weaver today that he will go deep into the debris from where he will never be able to come back and if that is the intention of the Government I must congratulate the Minister, kudos to him, congratulation to him for having thrown oft 1 crore of people who are depending upon handloom industry into nightmare.

THE DEPUTY CHAIRMAN: Please conclude.

PROF. C. LAKSHMANNA: Thank you very much.

HALF-AN-HOUR DISCUSSION

On points arising out of the answ given in the Rajya Sabha on the Mfcto March, 1985, to Starred Question IS regarding vacant posts in the Jawaii lad Nehru Institute of Postgraduate Medical Education Research, Foa-dicherry and on the 20th March, 1985, to Starred; Question 105 Regarding: Derecognition of Degrees of Coimbatore Medical College and the Jawaharlal Nehru Institute of Post Graduate M cal Education and Research, F«m#J-cherry

THE DEPUTY CHAIRMAN: W starting half-ari-hour discussion. Five minutes late, we are starting it. A4 6.35, we will finish. Shri Gopala samy will take 15 minutes. Then the Minister- will reply. Where i=1Minister?

SHRI V. GOPALSAMY (Tatmil Nadu): He has gone somewhere.

^THE DEPUTY CHAIRMAN: start

SHRI V. GOPALSAMY: No, no. I cannot start it. Let the Minister corore Then I will initiate it.*"

THE DEPUTY CHAIRMAN: The Minister has come. Now you start. We are starting the discussion at 6-00 and we will finish it up at 6.35. 15 minutes will be taken by Shri V. Gopalsamy. Then the Minister witt reply. Thon there will be a few questions and at 6-35 it will be over. HaH-an-hour.